

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, AT NEW DELHI**

M.A. NO. 140 OF 2024

IN

ORIGINAL APPLICATION NO. 356 OF 2022

IN THE MATTER OF:

Babu Lal & Ors.

...Applicants

Versus

State of Rajasthan & Ors.

...Respondents

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**(Rajasthan State Pollution Control Board
Through Regional Officer, Kishangarh)**

Through its Counsel



(Nishant Awana)

FOR NMA Law Chambers

Advocate

A-320, First Floor, Defence Colony, New Delhi-110024

Ph- 011-35550654, +91-7838760760

office@nmalawchambers.in, nishantawana@outlook.com

Place: New Delhi

Date: 24.09.2025

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, AT NEW DELHI
M.A. NO. 140 OF 2024**

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**REPORT ON BEHALF OF RAJASTHAN STATE
POLLUTION CONTROL BOARD IN COMPLIANCE OF
ORDER DATED 22.08.2025**

MOST RESPECTFULLY SHOWETH:

1. The instant Report is being filed on behalf of the Respondent i.e., Rajasthan State Pollution Control Board (**“answering Respondent”**), in compliance of order dated 22.08.2025 passed by this Hon'ble Tribunal in the present MA (**“subject MA”**).
2. It is stated that this Hon'ble Tribunal vide its order dated 22.08.2025 passed in the present MA had directed the State PCB i.e., the answering Respondent to furnish a detailed report on the mining closure plan.
3. It is respectfully submitted that the same was sought from the Mining Engineer, Department of Mining, Ajmer, Rajasthan

and a true copy of the Mining Plan with progressive mining closure plan is annexed herewith and marked as **Annexure-A**.

4. The information has been provided by the answering Respondent *bonafide* and to aid this Hon'ble Tribunal's proceedings in the subject MA basis the progressive mining closure plan as has been received from the Mining Department of the State. It is further stated that answering Respondent reserves its right to file a more detailed Report/ Reply if required, and as and when directed by this Hon'ble Tribunal.

**Rajasthan State Pollution Control Board
Through Regional Officer, Kishangarh)**

Through its Counsel



(Nishant Awana)

FOR NMA Law Chambers

Advocate

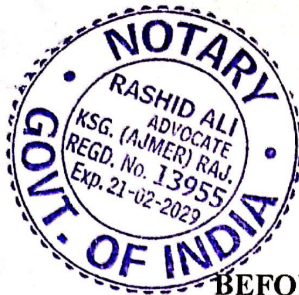
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Ors
840
24/09/2025

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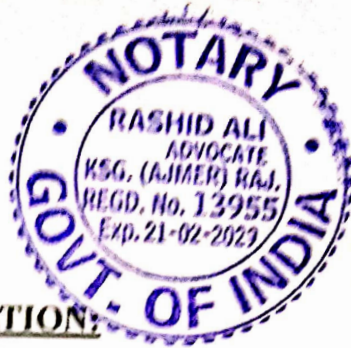
AFFIDAVIT

I, Nidhi Khandelwal, aged about 39 years, working as Senior Environment Engineer & Regional Officer with the Respondent-Rajasthan State Pollution Control Board having its office at SPL-2, 5th Phase, RIICO Industrial Area, Kishangarh, Rajasthan do hereby solemnly affirm and declare as under:

1. That I am the Officer in Charge for the above noted matter and have been duly authorized by RSPCB in this regard. I am well conversant with the facts and circumstances of the case on the basis of official records, and, hence, competent to affirm this affidavit.
2. That the contents of the accompanying Report have been drafted by my counsel under my instructions. Facts stated therein are true to my knowledge on the basis of official records and the legal submissions made therein are based on the advice received and believed to be correct. Nothing material has been concealed therefrom.

ATTESTED
NOTARY
RASHID ALI
ADVOCATE
KISHANGARH (AJMER)
REG. No. 13955

DEPONENT
Regional Officer
Rajasthan State Pollution Control Board
Kishangarh

**VERIFICATION:**

I, the abovenamed deponent, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief and as per the official records available. I say that no part of it is false and nothing material has been concealed therefrom.

Verified at Kishangarh on this 24 day of September, 2025.


DEPONENT

Regional Officer
Rajasthan State Pollution Control Board
Kishangarh

Sr. No. 840 Dt. 24/09/2025 Time 12:15 Pm
Documents Affidavit
Executed or execution admitted in my presence by Nidhi Khanna of Old Nade no 9 Kung
Identified by Self


ATTESTED
24/09/2025
NOTARY
RASHID ALI
ADVOCATE
KISHANGARH (AJMER)
REG. No. 13955

Office of the Superintending Mining Engineer, Ajmer Circle, Ajmer

Department of Mines & Geology Khanij Bhawan, Ajmer

No. SME/Aj/Mining Plan/ F-A-135/2021/ 3482

Dated: 31/8/21

To :

Khusbu Sen D/o Sh. Champa Lal ji Sen

R/o -Rajgarh, Via Saradhna, Tehsil Nasirabad, Dist. Ajmer.

Sub : Approval of Review of Mining Plan with progressive mining clousre plan in respect of Quartz & Feldspar Lease area 4.1242 Hectare Near village Nijampura, Tehsil Nasirabad, Dist. Ajmer (Rajasthan), submitted under rule 29 of MMCR 2017 For MI. No. 44/2009.

Ref. : 1. Your RQP letter Dated- : 15.06.2021
 2. Our letter dated- : 16.06.2021
 3. M.E. letter dated- : 30.07.2021

Respected Sir,

In exercise of the power conferred by Government of India GSR 743(E) dated 25.09.2000 and state order dated 02.02.2000, I hereby APPROVED the above said Mining Plan with PMCB. This approval is subjected to the following conditions:

- (i) This Mining Plan is approved without prejudice to any other laws applicable to the mine/area from time to time whether made by the Central Government, State Government or any other authority.
- (ii) It is clarified that the approval of your aforesaid Mining Plan does not in any way imply the approval of the Government in terms of any other provision of the Mines and Minerals (Regulation and Development) Act, 1957 or the rules framed there under and any other laws.
- (iii) It is further clarified that the approval of the Mining Plan is subjected to the provision of Forest (Conservation) Act, 1980, Forest (Conversation) Rules, 1981 and other relevant stautes, orders and guidelines as may be applicable to the lease from time to time.
- (iv) The Mining Plan is approved without prejudice to any order or direction from any court of component jurisdiction.
- (v) If anything is found concealed as required by the Mines Act in the contents of the Mining Plan & the proposals for rectification has not been made, the approval shall be deemed to have withdrawn with immediate effect.
- (vi) Mining activities outside the applied area, if any, should not be considered as approved through this Mining Plan. The Mining Engineer, shall check the correctness of the pillar and take necessary action, if required.
- (vii) The lease will submit the financial assurance under rule 23F of MCDR 1988 to the Mining Engineer / Asst Mining Engineer .
- (viii) One letter of approved Mining Plan is being sent to your RQP as per consent letter.

Yours Faithfully,

(Jay.K. Gurubaxani)

Superintending Mining Engineer

Ajmer Circle, Ajmer

Dated: 31/8/21

No. SME/AJ/Mining Plan/ F-A-135/2021/ 3483 - 87

1. The Add. Director, Mines & Geology, Jaipur.
2. The Sr. Geologist, Department of Mines & Geology, Ajmer with a copy of approved mining plan.
3. The Mining Engineer, Department of Mines & Geology, Ajmer with a copy of approved mining plan.
4. Shri Sunil Kumar Soni T-14-B, "Saroj Vila", Shastri nagar, Ajmer.
5. Guard File

Superintending Mining Engineer
 Ajmer Circle Ajmer

Cat. A (O/C mine)

REVIEW OF MINING PLAN WITH PROGRESSIVE MINE CLOSURE PLAN

(Submitted Under Rule(s) 29 of RMMCR, 2017 for working lease area)

OF

NIJAMPURA QUARTZ & FELDSPAR MINE,
ML-44/2009

VILLAGE -NIJAMPURA, TEHSIL- NASIRABAD

DISTRICT- AJMER, STATE-RAJASTHAN

Mineral- QUARTZ & FELDSPAR

LEASE AREA-4.1242 Hect.

PERIOD OF LEASE AREA -20.09.2011 To 19.09.2061,

PERIOD OF REVIEW OF MINING FROM-2021-22 TO 2025-26 (5 Years)

LESSEE**KHUSBU SEN**

D/O Sh. Champa Lal Ji Sen

V/p- Rajgarh, Via Saradhna,

Tehsil-Nasirabad, Dist. Ajmer.

Contact no. 9829043238(M)

E Mail address- avinashsen90@gmail.com**Prepared By**

Sunil Kumar Soni

M/s Ansh Mine Enviro Services

T-14-B, "Saroj Vila"

Shastri Nagar, Ajmer

Mobile no. 9414258936, 9251058936 (M),

E- Mail address – anshmineservices@gmail.com

copy
DM
9/2/21
12/8/21

This Mining Plan has been Approved
vide Order No. SM/2/2017/3482
Dated 31/8/21 under MMR 2017

3482

A. CONSENT LETTER/ UNDERTAKING/ CERTIFICATE FROM THE LESSEE :

01 The Review of Mining Plan in respect of Nijampra Quartz, Feldspar lease area ML no. 44/2009, Mine over an area of 4.1242 hect., in Village-Nijampra, Tehsil Nasirbad, District -Ajmer, State Rajasthan, under Rule 29 of RMMCR 2017 has been prepared by **QP** Sunil Kumar Soni (Prop. M/s Ansh Mine Enviro Services).

This is to request the Superintending Mining Engineer, Ajmer, to make any further correspondence regarding any correction of the Review of Mining Plan with the said recognized person at his address below :-

Sunil Kumar Soni

Prop. M/s Ansh Mine Enviro Services

T-14-B, "Saroj Villa"

Opp. Samsung Service Center"

Shastri Nagar, Ajmer

Mobile no. 9414258936 & 9251058936,

E- mail address – sksoniajmer@gmail.com

I, hereby undertake that all modifications/updating as made in the said Review of Mining Plan by the said recognized person be deemed to have been made with our knowledge and consent and shall be acceptable on us and binding in all respects.

02 It is certified that the Progressive Mine Closure plan of Nijampra Quartz, Feldspar lease area ML no. 44/2009 Mine of Khushbu Sen, over an area of 4.1242 hect. complies with all statutory rules, Regulations, Orders Made by the Central or State Government, Statutory organization, Court etc which have been taken into consideration and wherever any specific permission is required the lessee will approach the concerned authorities.

The information furnished in the Progressive Mine Closure plan is true and correct to the best of my knowledge and records.

03 "The provisions of Mines Act, Rules and Regulations made there under have been observed in the Review of Mining Plan over an area of 4.1242 hectares in Nijampra lease area ML no. 44/2009, Ajmer District in Rajasthan state belonging to Khushbu Sen, and where specific permissions are required, the lessee will approach the D.G.M.S. Further, standards prescribed by D.G.M.S. in respect of miners' health will be strictly implemented".

Place : Nasirabad

Date :- 02/04/2021

Khushbu Sen

Khushbu Sen
(Lessee)

1923
12/8/21

CERTIFICATE FROM QUALIFIED PERSON:

The provisions of the RMMCR, 2017 have been observed in the preparation of the Review of Mining Plan for (Nijampura lease area ML no. 44/2009) Mine over an area of (4.1242 hect), of Khushbu Sen, Ajmer, in village -Nijampura, Tehsil Nasirbad, District Ajmer of State Rajasthan and whenever specific permissions are required, the lessee will approach the concerned authorities of Department of Mines & Geology.

The information furnished in the Review of Mining Plan (provided by lessee) are true and correct to the best of my knowledge.

Place : Ajmer

Date : 09-08-2021



Sunil Kumar Soni

M/s Ansh Mine Enviro Services
(Qualified Person)

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Yearwise Development Plan & Section	1:1000	6
Environment Plan	1:5000	7
Conceptual plan	1:1000	8
PMCP	1:1000	9

1.0 GENERAL

a)	Name of the lessee	Khushbu Sen D/o Sh. Champa Lal Ji Sen
	Address:	V/p Rajgarh, Via Saradhna, Tehsil Nasirabad & Dist. Ajmer
	District:	Ajmer
	State:	Rajasthan
	Phone:	9829043238 (M)
	e-mail:	avinashsen90@gmail.com
b)	Status of the Lessee	
	Lessee is individual	Individual
c)	Minerals, which are included in prospecting license (fresh Grant)	-----NA-----
d)	Minerals which are included in Letter of lease deed.	Quartz & Feldspar
e)	Minerals which are the lessee indents to mine	Quartz & Feldspar

f) Name of Qualified Person, who prepare the Review of Mining Plan

Lessee appoints following qualified Person under Rule 29 (3) of RMMCR, 2017 for preparation the Review of Mining plan with PMCP.

Sunil Kumar Soni (QP)

M/s Ansh Mine Enviro Services

T-14-B, "Saroj Villa"

Shastri Nagar, Ajmer

Mobile no. 9414258936 & 9251058936,

E- mail address – anshmineservices@gmail.com

2.0 LOCATION AND ACCESSIBILITY**Lease details**

The lease area was sanctioned in favor of Khushbu Sen R/o- V/p Rajgarh, Via Saradhna, Tehsil Nasirabad & Dist. Ajmer,

The lease area was sanctioned for an area of 4.1242 hect. vide letter no. DMG/Ajm./CC-5/F-1(1)/44/2009/1809, dated-08.07.2011. The lease area was executed on 19.09.2011 & registered on dated 20.09.2011, for a period of 30 years & came in force from 20/09/2011 to 19/09/2041 Thirty year from date of Registration of Mining Lease.

As per Section 8 (A) of ordinance, 2015 the lease period was increased to 50 years from 30 years vide letter no. ME/Ajmer/Major/ML 44/2009/1658, dated 27.02.2015. hence the effective lease period is 20.09.2011 to 19.09.2061, rider agreement for extended period was executed on 06.02.2017 and Notarised on 06.02.2017.

a)	Name of mine	Nijampura Quartz & Feldspar mine
b)	Lease No-	ML 44/2009
c)	Location of mine Village Tehsil Police station District	Nijampura Nasirabad Nasirabad Ajmer
d)	Details of lease area with location plan- The lease area is located N/v- Nijampura at about 1.5 km south of village Nijampura and about 15 km from Tehsil Nasirabad & 37 km from Dist. Ajmer.	
	Forest (Specify)- Protected- Notified-	-----NA-----
	Non Forest a) Waste land b) Grazing Land c) Agriculture land d) Others (specify) e) Total land	2.8374 hect. - 1.2868 - 4.1242 hect.
	Khasra no/ survey no 964,1061,1062,1063,1074, 964/1387,1064,1065,1066, 1067,1068,1069,1073,1073/1397, 1076.	Area in hect. 2.837. 1.2868 Area / Name of occupiers / owner Govt. waste land Private A/g Land Total Lease area 4.1242 Hect.

e)	Whether the area falls under Coastal Regulation Zone(CRZ)? if yes, details Thereof	-----No-----
f)	Existence of public road/railway line, if any nearby and approximate distance- The lease area is located N/v- Nijampura at about 1.5 km Southern Direction of village Nijampura and about 15 km from Tehsil Nasiabad & 37 km from Dist. Ajmer.	

Description report of lease area.

Topo sheet No. 45 J/12

Latitude & Longitude of all corner boundary point/pillar (As per location report of DMG)

FRP – Temple Of Village Nijampura Char Bhujaji.

From	To	Bearing	Distance
FRP	Well	187° 00'	1000 m
Well	A	180° 30'	365 m
A	A'	111° 00'	58 m
A'	B	111° 00'	82 m
B	C	201° 00'	320 m
C	E	291° 00'	116 m
E	F	21° 00'	54 m
F	G	291° 00'	24 m
G	L	21° 00'	188 m
L	A	57°38'3"	97.2008 m

Tab-1

Lease area 4.1242 hect.

NOTE- If any deviation is observed during period of Review of Mining plan with PMCP, lessee shall submit modified Mining Plan with PMCP.

*The coordinates of pillars of lease area are not matching with field pillar coordinates.

3.0 DETAILS OF APPROVED MINING PLAN / SCHEME OF MINING (if any)

3.1 Date and reference of earlier approved MP/SOM			
Particulars	Under Rule	Lease area	Approval letter no.
Mining Plan with PMCP	Under Rule 22 (4) of MCR, 1960 & Rule 23(B)(1) of MCDR, 1988.	4.1242 hect.	SME/Jp/MP/79/2011/1916, dated -16.06.2011
Scheme of Mining with PMCP	Under Rule 37 (H) & (J) of RMMCR, 1986	4.1242 hect.	SME/Ajm/F-513/2017/117, dated -10.01.2017

3.2	Details of last modifications if any (for approved MP/SOM, indicating date of approval, reason for modification the previous approved period) of		
	-----NA-----		
3.3	REVIEW OF EARLIER APPROVED PROPSAL- (Exploration, Development & Reclamation etc)		
	items	Proposals	Actual work done
a)	Exploration for Geological axis 1 or 2. Bore holes – Trail pits & Trenches-	No exploration was proposed in the previous approved Mining Scheme.	Actual productive mining was done in the area.
b)	Number of pits proposed for production.	The working was proposed from the existing working pits.	Actual productive mining was done in the area.
c)	Location of Development	Working for five years were proposed from old pit.	Productive mining was done in the existing pits.
d)	Quantity of topsoil in m³		No top soil removed.
	2016-17	Nil	
	2017-18	Nil	
	2018-19	Nil	
	2019-20	Nil	
	2020-21	Nil	
	Total	Nil	

e)	Quantity of mineral production in tonnes		
	2016-17	12605	
	2017-18	15975	
	2018-19	19656	
	2019-20	25678	
	2020-21	38389	
	Total	112303	

f)	Height of benches in pits (mts)	3 m	3-4 m
g)	Area under backfilling of mined out area	No proposals were given	No backfilling was done.
h)	Plantation /Afforestation	It was proposed to plant 50 saplings per year in the approved Mining Plan.	About 10 plants per year was planted in the area.
i)	Number of settling ponds	NA	NA
j)	F.A validity	FA was submitted which is expired.	FA has been submitted by the lessee.

3.4	Give status of compliance of violations pointed out by IBM			
Sr no.	Date of inspection	Violation date	Rule violated	Compliance status
No inspection was carried out in last five years, no violation letter was issued.				

3.5	Indicate and give details of any suspension /closure/ prohibitory order issued by any Government agency under any rule or Court of law
	-----No-----

3.6	In case the MP/SOM is submitted under rules 29 of the RMMCR, 2017 for approval of modification, specify reason and justification for modification under these rules.
	-----No-----

PART – A

1.0	GEOLOGY AND EXPLORATION:			
1(a)	Briefly describe the topography, drainage pattern, vegetation, climate, rainfall data of the area mining lease area. Topography of the M.L. area comprises of flat terrain. The highest contour level is 433 mRL in Northern part of lease area & lowest contour level is 429 mRL along SE Part of lease line. Working Pits are observed in the area, which have been marked on plate 4 & 5. General slope of the area is towards North-West to South- East Part of Lease area. No habitants are located in the lease area. The area is located in semi arid zone of moderate desert severity index. All the major physiographic & surface features are marked on the surface plan (plate-4). Villages nearby the lease area are marked on Key plan (refer plate no. 2). Water for Drinking purpose is carried from the near by well water of the well is sweet, potable, & drinkable. No habitants are located in & nearby the lease area. General drainage of the Out of area is towards NW to SE. rain water flow along the natural slope of the area. The average rainfall of the area is about 550 mm. In summer the Ground water table goes up to a depth of around 22 m (407 mRL) below the ground level, & in rainy season it is 20 m (409 mRL). Only scanty local grass and some thorny bushes are visible in the lease area. The common flora consists of Babool (Accacia Aratica), Julie flora, cactus etc. The area is located in semi arid zone of moderate desert severity index.			
(b)	Brief descriptions of Regional Geology with reference to location of lease area.			
	Super group	Group	Age	Lithology
	Delhi Super Group	Ajabgarh/ Kumbhalgarh Group	Lower –middle Proterozoic	Muscovite – Biotite Group, Quartzite, amphibolite, mylonite, dolomite , Migmatite, Gneisses, Calc Gneiss, calc schist, marble, Biotite Mica Schist, calcite,
		Alwar- Gogunda Group		Biotirte schist, Calc Biotite Schist, Quartzite.
		Intrusion		Pegmatite, amphibolite
	Bhilwara Super	Sawar Group	Lower Proterozoic	Calc silicate, marble, quartzite, phyllite, Biotite Mica Schist
		Rajpur- Jaliyan mafic rocks	Archean	Amphibolite, norite

	Group	Gyanganrh-Nasiabad acidic rocks	Archean	Granite, enderbite, chanockite, Graniodiorite, Granite gneiss, migmatite.									
		Sandmata Complex Mangalwar Complex	Archean	Migmatite, composite gneiss									
(c)	Detailed description of Geology of the lease area such as shape and size of the mineral deposit, disposition various litho-units indicating structural features if any etc.												
	Local Geology of the lease area is as below. As per the above sequence BGC/ Mica gneisses & Granitic gneisses belong to Shambhugarh formation of Sand Mata Complex of Bhilwara Super group, intruded by pegmatite. Surface geological mapping has been done on a scale of 1:1000 and all the structural configuration of pegmatite, other lithological units, their trend, nature and behavior of mineralisation are shown on surface Geological plan (plate-5). Geological cross-sections are also drawn and longitudinal section prepared on a scale of 1:1000(v), 1:1000(h). Following regional geological succession has been observed in the area. <table border="0"> <tr> <td>Recent & sub recent</td> <td>-</td> <td>Alluvium & blown sand.</td> </tr> <tr> <td>Post Bhilwara</td> <td>Intrusive</td> <td>Pegmatite</td> </tr> <tr> <td>Bhilwara Super Group</td> <td>Sandmata Complex</td> <td>Mica Schist/ Gneiss</td> </tr> </table> (Shambhugarh formation) Single pegmatite deposit is observed in the lease area, which is marked on surface geological plan. Pegmatite bodies chiefly consists of quartz, feldspar which is coarse to medium grained and massive in nature. Quartz & Feldspar is white in colour. The zoning of the quartz & feldspar within the pegmatite is observed. Lithological Description:- Surface Soil The soil is derived locally and occupies the surrounding flat and low lying areas and is used for cultivation. In most of places it is deposited on BGC. Thickness of the soil-cover varies from 0.1 to 0.2 m. Soil cover is brown /black in colour & is found in private agriculture land & in low lying area. Pegmatite Mineral is outcropping on surface as well as in the pits, which are marked on surface				Recent & sub recent	-	Alluvium & blown sand.	Post Bhilwara	Intrusive	Pegmatite	Bhilwara Super Group	Sandmata Complex	Mica Schist/ Gneiss
Recent & sub recent	-	Alluvium & blown sand.											
Post Bhilwara	Intrusive	Pegmatite											
Bhilwara Super Group	Sandmata Complex	Mica Schist/ Gneiss											

geological plan. Pegmatite body chiefly consists of quartz and feldspar and is coarse grained and massive in nature. Quartz & Feldspar is white in colour. Zoning within the pegmatite is seen somewhere. It is considered to be vertical dipping in contact with mica schist/ Gneiss. The pegmatite body are lenticular in shape.

The quartz crystals are occur in the pegmatite are of medium size, white to milky white in colour and brittle in nature.

The incidence percentage of quartz, feldspar are about 01%, 99%, respectively, with mineral recovery of about 80% & remaining 20% as waste/reject.

Granitic Gneiss/ Mica schist

The Granitic Gneiss/ Mica schist are exposed on the surface and in pits also. Granitic Gneiss/ Mica schist is dark grey to black in colour & medium grained & medium to hard in nature at places the rock is weathered near the surface.

Structure

The mineralisation of pegmatite is lensoidal in nature on small hillock, which are covered with Scree. It is a simple intrusive deposit in the host rock at the weak planes of the Granitic Gneiss/ Mica schist. No fault, fold, or any other geological disturbances encountered in the lease area.

Trend of the Mineral

The trend of the pegmatite is N25°E – S25°W and dip is vertical.

Control of Mineralisation

Pegmatite deposition is simply intrusive rocks in the weak planes of Granitic Gneiss/ Mica schist.

Effect of Weathering

The upper layer of the deposit is converted to Scree due to weathering the reddish mark on quartz is also due to weathering. The pegmatite body is lenticular in shape and trending mainly in NE- SW direction. General trend of the pegmatite is N25°E & dip of the pegmatite body is vertical.

As per field observation, the incidence percentage of quartz, feldspar in the pegmatite body are about 01%, 99% respectively, whereas, recovery of pegmatite is about 80%, and 20% goes as reject or feldsphethic waste, which is not saleable, as feldsphethic waste are highly intergrowth with quartz & feldspar, and tourmaline as well as country rocks.

(d)	(i) Name of prospecting /exploration agency- lessee himself (ii) Address- (iii) E mail address _____ and phone no _____
-----	---

(e)	Details of prospecting/exploration already carried out : The sizes of existing pits are as below. Total Six pits are observed in the lease area,
i)	Number of pits and trenches indicating dimensions, spacing etc along and across the strike/ foliation with reference to geological plan. Described above
ii)	Number of boreholes indicating type (Core/RC/DTH), diameter, spacing, inclination, Collar level, depth etc with standard borehole logs duly marking on geological plan/sections. No

iii)	Details of samples analysis indicating type of sample (surface/sub-surface from pits/trenches/borehole etc) Complete chemical analysis for entire strata for all radicals may be undertaken for selected samples from a NABL accredited Laboratory or Government laboratory or equivalent. Entire mineralized area may be analyzed meter wise with 10% of check samples. (At least for 10% of total samples may be analyzed in accordance to BIS and reports from NABL accredited/other government laboratory).
	The lease area is operating since registration (i.e. from 2011) of lease area and entire mineral is sold as produced from the mine, the mineral produced from the mine is of I, II grade, after proper sorting I grade quartz & feldspar may also recovered.
iv)	Expenditure incurred in various prospecting operations. -----No-----
	Not applicable.
(f)	The surface plan of the lease area may be prepared on a scale of 1: 1000 or 1: 2000 with contour interval of maximum of 10 m depending upon the topography and size of the area duly marked by grid lines showing all features indicated under Rule 29 of RMMCR, 2017 Surface Geological plan is enclosed as plate 5.
(g)	For preparation of geological plan, surface plan prepared on a scale of 1: 1000 or 1: 2000 scale specified under para 1.0 (f) of Part A of the format may be taken as the base plan. The details of exploration already carried out along with supporting data for existence of mineral, locations proposed exploration, various litho units along with structural features, mineralized/ore zone with grade variation if any may be marked on the geological plan along with other features indicated under Rule 29 of RMMCR, 2017. Enclosed as plate 5.
(h)	Geological sections may be prepared on natural scale of geological plan at suitable interval across the lease area from boundary to boundary. Refer plate-5
(i)	Broadly indicate the future programme of exploration with due justification(duly marking on Geological plan year wise location in different colours) taking into consideration the future tentative excavation programme planned in next five years as

in table below: -

6 pits along the length of deposit are observed in the area, except this there is no symptom of pegmatite, only Granitic Gneiss/ Mica schist is observed in rest area, so there is no need of exploration.

- j) **Reserves and Resources as per UNFC with respect to the threshold value notified by IBM may be furnished in a tabular form as given below: (Area explored under different level of exploration may be marked on the geological plan and UNFC code for area considered for different categories of reserve/resources estimation may also be marked on geological cross sections).**

The reserves and resources computed in previous SOM (approved on 10.01.2017) are as below, on the following basis.

Classification	Code	Reserves estimation in T		
		Quartz	Feldspar	Total
Proved Mineral Reserve	111	3533	349818	353351
Probable mineral Reserve	121	1344	133003	134347
Feasibility mineral resources	211		94156	
Pre-feasibility mineral resources	221		95589	
Measured mineral resource	331		-	
Indicated mineral resource	332		-	
Inferred mineral resource	333		117957	
Reconnaissance resources	334		99840	

- k) **Furnish detailed calculation of reserves/resources section wise (When the mine is fully mechanized and deposit is of complex nature with variation of size, shape of mineralized zones, grade due to intrusion within ore zone etc, an attempt may be made to estimate reserves/resources by slice plan method).**

Reserves & resources were computed in the earlier SOM approved on 10.01.2017, as there is no change in the shape and size in the pegmatite body, as no mining operations were carried out in the lease area due to want of Environment Clearance, so reserves position are same as it was in the SOM.

Categorization of Reserves: -

Reserve estimation of the Minerals has been classified as per the below.

(A) Reserves under the Category 111

As decipher from the lease area the mining operations are economical and viable,. Mineral is outcropping on surface and as well as in the pits up to pit bottom. Hence digit 1 has been taken.

The mining operations are feasible hence, digit 1 is taken.

The reserves are geologically proved in the lease area by 6 pits, hence digit 1 is

	taken. Depth criteria was taken as per the pits in the area, depth for this classification is taken up to pit bottom and the mineral contact is observed up to surface level, Depth of the pegmatite for proved limit (111) was taken up to 415 mRL. (B) Reserves under the Category 121 (Category 121- reserves) In length - Same as 111 category. In width - Same as 111 category. In depth - 5.0m from the depth of the 111 category is considered to Calculate the reserve into 121 category, Depth of the deposit for this category (121) is taken up to 410 mRL. (C) Reserves under the Category 333 In length - Same as 121 category. In width - Same as 121 category. In depth - 5.0m from the depth of the 121 category is considered to Calculate the reserve into 333 category, Depth of the deposit for this category (333) is taken up to 405 mRL. (5.0 m from 121 category).
--	--

Balance Reserves /Resources

Category of reserves	Quantity of Reserves (T)	Production of mineral during five years (T).	Balance Reserves (T)
Cat 111	353351 T	39310	314041 T

Tab 2 (a)

Reserves & Resources are given as below (As on 01.04.2021).

Bulk Density of mineral & waste = 2.6 T/ m³

Category of reserves.	UNFC Code	Quantity in tons
A. Total Mineral Reserve		
Proved Mineral Reserve 111	111	314041
Probable mineral Reserve 121	121	134347
Total A		448388
Feasibility mineral Resource	211	94156
Prefeasibility mineral resource	221	95589
Measured mineral resource	331	-
Indicated mineral resource	332	-
Inferred mineral resource	333	117957
Reconnaissance mineral resource	334	99840
Total Resources		407542

Tab-2 (b)

2.0	MINING								
2.1	A. OPEN CAST MINING:								
a)	Briefly describe the existing as well as proposed method for excavation with all design parameters indicating on plans /sections.-								
	Existing method of mining- This is an existing mine, 6 pits are developed earlier by the lessee. The pits were developed by opencast method of mining. Drilling was done by jackhammer and charging the holes by ANFO & slurry explosive & blasted by blaster. The mineral is sorted & sized manually as per grade, the minerals Quartz, Feldspar are separately stacked. Pit and surface exposures have shown in the geological plan which shows the well delineated mineralized area and with determined ultimate pit bottom limit. The recovery of saleable minerals as per experience of lessee is 80% & 20% are considered as reject (Highly intergrowth of quartz, feldspar, Mica Schist). As per field observation, the incidence percentage of quartz, feldspar in the pegmatite body is about 01%, 99% respectively, as per pit position. Proposed method of Mining- Working for next 5 years is proposed in the pit – 5 and pit-6 at the location between (160 S-319 and 95 W to 11 E), both pits will merged and will become a large pit. Systematic mining has been proposed in this mining plan in a descending order. So as to minimize the wastage of mineral & for the conservation of mineral. The working has been proposed from the existing pit. The bench inclination will be 75 degree from horizontal line. Mining will be done by leaving a safety barrier of 7.5 m. The high bench height will be kept as per regulation of MMR-1961. Proposed method of working will be as below. <table border="1"> <thead> <tr> <th>Particulars</th><th>Proposed method</th></tr> </thead> <tbody> <tr> <td>Bench height</td><td>The proposed bench height will be 3.0 m. Proper benches shall be maintained in next five years.</td></tr> <tr> <td>Bench width</td><td>The proposed bench width will be 3.0 m or more.</td></tr> <tr> <td>Mining method</td><td>Proposed mining method will be mechanised</td></tr> </tbody> </table>	Particulars	Proposed method	Bench height	The proposed bench height will be 3.0 m. Proper benches shall be maintained in next five years.	Bench width	The proposed bench width will be 3.0 m or more.	Mining method	Proposed mining method will be mechanised
Particulars	Proposed method								
Bench height	The proposed bench height will be 3.0 m. Proper benches shall be maintained in next five years.								
Bench width	The proposed bench width will be 3.0 m or more.								
Mining method	Proposed mining method will be mechanised								

		opencast mining with jackhammer drilling & blasting. Drilling will be done by Jack hammers with tractor mounted compressor & blasting will be done by authorized blaster, loading of mineral & waste removal will be done by JCB or Loader.
	Transportation of mineral	Transportation of mineral from face to loading or sorting yard will be manual & then from sorting yard, the mineral will be loaded into truck. The approach will be extended up to the face. Proper ramp, haul roads ext shall be maintained.
	Bench slope	Bench slope will be kept 70 ° from horizontal.

b) Indicate year-wise tentative Excavation in Cubic Meters indicating development, ROM, pit wise as in table below.

Bulk Density of mineral & waste = 2.6 T/ m³

Yearwise Excavation in Mineral zone

Year	Bench mRL.	Area OB (Sqm)	Bench height (m)	Volume (m ³) Mineral	ROM in T.
2021-22	429-426	2200	3.0	6600	17160
2022-23	429-426	2750	3.0	8250	21450
2023-24	426-423	3185	3.0	9555	24843
2024-25	429-426	931	3.0	2793	7262
	426-423	3300	3.0	9900	25740
		4231		12693	33002
2025-26	426-423	2940	3.0	8820	22932
	423-420	3182	3.0	9546	24820
		6122		18366	47752
Total					144207

Table-4 (a)

Year-wise Production of Mineral & Waste.

Year	R.O.M. tonne	Recovery of mineral (80%)		Recoverable minerals (80%) T	Reject in tonnes 20 %
		Q 01%	F 99%		
2021-22	17160	137	13591	13728	3432
2022-23	21450	171	16989	17160	4290

2023-24	24843	198	19676	19874	4969
2024-25	33002	264	26138	26402	6600
2025-26	47752	382	37820	38202	9550
Total	144207	1152	114214	115366	28841

Tab -4(c)

II. Dump rehandling (for the purpose of recovery of mineral):

No dump will be shifted in five years.

- c) **Enclose Individual year wise development plans and sections showing pit layouts, dumps, stacks of mineral reject, if any, etc.**

Yearwise development & Reclamation plan & sections are enclosed as plate- 6.

d)	Describe briefly giving salient features of the proposed method of working indicating Category of mine.	
sr	Items	Details
i)	Method of mining With bench parameters	Semi mechanised O/c method of mining from top to bottom is proposed in this Review of Mining Plan, proposed bench height & bench width will be 3.0 m.
ii)	Drilling	Drilling will be done by Jack hammer of 32 mm dia bits.
iii)	Blasting	Blasting will be done.
iv)	Excavation	Mining is proposed from existing pit and face advancement will be in SW-NE to direction.
v)	Loading	Loading of minerals, as well as reject will be done by JCB.
vi)	Transportation	The mineral and waste will be transported by trucks.
vii)	Crushing/screening	Not required at mine site, the minerals produced from the mine will be sold in lumps form.

e)	Describe briefly the layout of mine workings, pit road layout, the layout of faces and sites for disposal of overburden/waste along with ground preparation prior to disposal of waste, reject etc. A reference to the plans and sections may be given. UPL or ultimate size of the pit is to be shown for identification of the suitable dumping site.
	Layout of mine working is given in yearwise development & Reclamation plan and Financial assurance plan (plate 6 & 9). Year- 2021 to 2022 Mineral is proposed to be excavate from 429-426 mRL, the face advancement will be in SW-NE direction, The bench height will keep 3.0 m, about 17160 T of ROM will be produced from these benches. The direction of advancement of mineral benches are shown on plate -5 & details of calculation is given in tab 6 (a), (b) & (c).

	The yearwise plantation has been shown on yearwise development plan. Year- 2022 to 2023 OB and Mineral is proposed to be excavate from 429-426 mRL, the face advancement will be in SW-NE direction, The bench height will keep 3.0 m, about 21450 T of ROM will be produced from these benches. The direction of advancement of mineral benches are shown on plate -5 & details of calculation is given in tab 6 (a), (b) & (c). The yearwise plantation has been shown on yearwise development plan. Year- 2023 to 2024 Mineral is proposed to be excavate from 426-423 mRL, the face advancement will be in SW-NE direction, The bench height will keep 3.0 m, about 24843 T of ROM will be produced. The direction of advancement of mineral benches are shown on plate -5 & details of calculation is given in tab 6 (a), (b) & (c). The yearwise plantation has been shown on yearwise development plan. Year- 2024 to 2025 Mineral is proposed to be excavate from 429-426 & 426-423 mRL, the face advancement will be in SW-NE direction, The bench height will keep 3.0 m, about 33002 T of ROM will be produced. The direction of advancement of mineral benches are shown on plate -5 & details of calculation is given in tab 6 (a), (b) & (c). The yearwise plantation has been shown on yearwise development plan. Year- 2025 to 2026 Mineral is proposed to be excavate from 426-423 & 423-420 mRL, the face advancement will be in SW-NE direction, The bench height will keep 3.0 m, about 47752 T of ROM will be produced. The direction of advancement of mineral benches are shown on plate -5 & details of calculation is given in tab 6 (a), (b) & (c). The yearwise plantation has been shown on yearwise development plan.
f)	Conceptual Mine planning upto the end of lease period taking into consideration the present available reserves and resources describing the excavation, recovery of ROM, Disposal of waste, backfilling of voids, reclamation and rehabilitation showing on a plan with few relevant sections. Refer plate 5.

i)	Exploration- No need of further exploration.
ii)	Excavation- Total 115366 T minerals are proposed to be excavated from the existing pit in next 5 years.
iii)	Waste Disposal- Waste/rejects produced from the mine in next 5 years will be dump at the proposed waste dump in an area of 0.28 hect will be advance in NE direction, also the dump height will be increased up to 4-5 m.
iv)	Reclamation and rehabilitation – As mineral is not exhausted in any pit, so no part of excavated area will be reclaimed/backfilled in next five years.

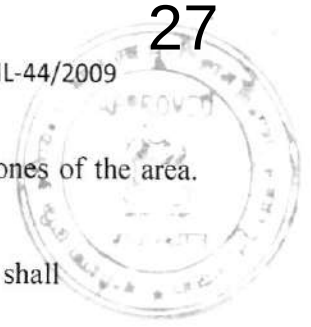
g)	Extent of mechanization-
	Mining proposals for next five years are given by semi mechanised O/C method of mining. Following M/c's are proposed on hire basis.
	Following mines machinery on hire basis will be required for smooth working. :
(a)	Tractor Mounted Compressor 160 cfm: 1no.
(b)	Jack-Hammer 2 no
(c)	Steel Rod with T.C. bits 2 sets. Length of rod -2.5' & 5' Dia of bit - 32 mm
(d)	Trucks for transportation 1no.
(e)	JCB/Loader for waste & mineral loading 1 no.

Protective work for Environment:-

1. Water will be sprayed on haul road.
2. Regular Air and noise monitoring will be done.
3. Plantation will be done to dampen the dust and noise.
4. Proper maintenance of all machinery,
5. Only trained operators will be allowed to operate,
6. All machines will be used at optimum capacity,
7. Workers and operators working near machine sites will be provided with ear muffs.
8. Garland drain around the pit and waste dump will be made.
9. Rubble stone wall will be made around waste dump and soil stack.
10. Helmets & safety shoes will be provided to workers.
11. Fencing around the excavated area is proposed.
12. Noise arising out of mining and processing operations for mineral at the source shall be controlled so as to keep it within the permissible limit.

5.7 SOCIO-ECONOMIC BENEFITS

The mine will provide jobs to some 15 workers directly employed for mining work.



Thus the mining will benefit about 150 persons in the core & buffer zones of the area.
The local people will be benefited by operating the mine.

- (i) Regular health check up camps for the workers engaged in mines shall be organized;
- (ii) Occupational health surveillance program of the workers shall be undertaken periodically to observe any contractions due to exposure to dust and take corrective measures, if needed;
- (iii) Insurance cover to all workers engaged in mines shall be provided;
- (iv) Common vocational training center shall be setup at district level; and
- (v) Local needs of habitant like school, creche, hospital, veterinary hospital, sanitation, drinking water etc. shall be considered positively.

3.0. MINE DRAINAGE

a)	Minimum and maximum depth of water table based on observations from nearby wells and water bodies
	In summer the Ground water table goes up to a depth of around 22 m (407mRL) below the ground level, & in rainy season it is 20 m (409 mRL).
b)	Indicate maximum and minimum depth of Workings. Proposed mining during next 5 years will be up to 420 mRL, above the ground water level, hence water table in next 5 years will not be disturbed.
c)	Quantity and quality of water likely to be encountered, the pumping arrangements and places where the mine water is finally proposed to be discharged. The water table is below the proposed working, so no water in pits will be encountered, hence no pumping arrangements will be require, the rain water will be pumped out by a 10 HP water pump..
d)	Describe regional and local drainage pattern. Also indicate annual rain fall, catchments area, and likely quantity of rain water to flow through the lease area, arrangement for arresting solid wash off etc. There is no major river flowing in the area. The rain water flows along the natural slope of the ground. General drainage of the area is towards south easterly The average rainfall of the area is about 550 mm.

4.0 STACKING OF MINERAL REJECT /SUB GRADE MATERIAL AND DISPOSAL OF WASTE

a) Indicate briefly the nature and quantity of top soil, overburden / waste and Mineral Reject to be disposed off.

The waste will be of mineral reject which is highly inter growth of quartz, feldspar, mica, and country rock, which are not separable, also the fines of minerals below 50 mm in size are treated as waste.

It is expected that recovery of saleable mineral minerals are 80% & remaining 20% as reject. Waste generated is dumped at location shown on plate -5.

Yearly generation of rejects.

Year	Reject in tonnes 20 %
2021-22	3432
2022-23	4290
2023-24	4969
2024-25	6600
2025-26	9550
Total	28841

Tab- 5

b) The proposed dumping ground within the lease area be proved for presence or absence of mineral and be outside the UPL unless simultaneous backfilling is proposed or purely temporary dumping for a short period is proposed in mineralized area with technical constraints & justification.

The dumping site has been selected on a non mineralized ground. The feldspathic waste will be dumped near pit of the lease area. The proposed site for waste dump is shown in the plate no 5. The existing waste dump will be stabilized by plantation.

Total 28841 T rejects will be generating in next 5 years, which will be dump systematically at proposed waste dump site. Retaining wall will be made around the foot of waste dump.

Waste/rejects produced from the mine in next 5 years will be dump at the proposed waste dump as shown in pale 6 & 9. Total area of OB dump will be about 0.28 hect, with dump height 3-4 m.

Maximum Height & Spread of the Dump:

The waste generated in 5 years will be dump in 0.28 hect. area. the proposed waste dump height will be 3-4 m. The waste dumps stacked in 5 year mining, will be stabilized by plantation.

The waste dumps will have retaining walls of rubble stone on the down stream side, so that the fine particles may not flow down, the waste dump will be advance in SE direction.

Lessee- Khushbu Sen

N/V- Nijampura, Tehsil- Nasirabad, Dist.- Ajmer, ML-44/2009

Reject and No saleable minerals shall be stacked in the lease area.

c) Attach a note indicating the manner of disposal of waste, configuration and sequence of year wise build up of dumps along with the proposals for

Protective measures.

The waste/rejects will be dump on ground covering an area of 0.28 hect. The dump height will be 3-4 m.

Reject and Non saleable minerals shall be stacked in the lease area.



5.0 USE OF MINERAL AND MINERAL REJECT-

- a) Describe briefly the requirement of end-use industry specifically in terms of physical and chemical composition.

The specification of end user industry are given as below.

Industries		Quartz	Feldspar
Glass Industries	Silica Fe_2O_3 $\text{Na}_2\text{O} + \text{K}_2\text{O}$	99.3 to 99.9%. 0.1% -	65% (min.) Below 0.3% 15% (Min.)
Ceramic Industries	Silica Fe_2O_3 Al_2O_3	97 to 99%. 0.18 to 1.15% 0.21 to 1.12%	68% Up to 1% K:Na= 2:1
Foundary & Molding Industries	Silica Fe_2O_3 Al_2O_3	90 to 98%. 0.5 to 0.8% 2%	
Abrasive	Silica MgO Al_2O_3	94%. 0.5 to 0.8% 0.08%	
Ferro Silicon	Silica Al_2O_3	92-99%. 0.4 to 0.8%	
Sodium Silicate	Silica Fe_2O_3	98-99%. 0.5 to 0.8%	
		Others – Estimation for such grade though useable but cannot be classified into the above grade	Others – Estimation for such grade though useable but cannot be classified into the above grade
		Unclassified – the range of maximum & minimum value of the constituents are such that it does not enable to classify under grades.	Unclassified – the range of maximum & minimum value of the constituents are such that it does not enable to classify under grades.
			Not known – such estimation about which information/data is not available/reported to be classified it under any of the grade.

- b) Give brief requirement of intermediate industries involved in upgradation of mineral before its end-use.

II grade minerals having less silica content quartz & less contents of total Alkali in feldspar will also be used in ceramic industries.

- c) **Give detail requirements for other industries, captive consumption, export, associated industrial use etc.**

Use of mineral

The Quartz, & Feldspar is widely use in ceramic, Glass, Cement Industries in powder form. Various grinding units are located at Jaipur, Beawer, Nasirabad, Bijaynagar. Material in lumps form will be dispatch to the grinding units.

Use of Quartz

The main use of quartz is in glass industries in which glass produced by melting quartz and mixed with soda, feldspar lime stone etc.

In refractory industries the quartz is used to manufacture the silica bricks. Quartz is also used to manufacture the abrasive paper and abrasive cloths.

Use of Feldspar

Feldspar is mainly used in glass, refractory, pottery, Special electrical porcelain, electric welding rods; fine powder is used as filler in latex and paints.

- d) **Indicate precise physical and chemical specification stipulated by buyers**

The Quartz available in the lease area is of glass & ceramic industries having silica about 97%-99.9 %. The Feldspar available in the lease area is of I & II grade which is used in glass & ceramic industries having total alkally about 12-15 % and silica about 65%- 67%.. The Mica available in the lease area is of scrapped muscovite mica.

- e) **Give details of processes adopted to upgrade the ROM to suit the user requirements.**

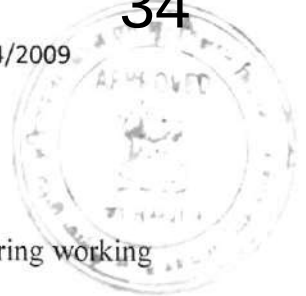
The market for minerals i.e. Quartz are in the form lumps and gitty, so beneficiation is not proposed in this mining plan. Only hand sorting of Quartz up to 50 mm size will be done at the stacking yard. If necessary screening may be done to separate the dust from the minerals. Minerals produced from the mines are hand sorted visually and graded according to the quality and size of minerals.

6.0 PROCESSING OF ROM AND MINERAL REJECT

The market for minerals i.e. Quartz are in the form lumps and gitty, so beneficiation is not proposed in this mining plan. Only hand sorting of Quartz up to 50 mm size will be done at the stacking yard. If necessary screening may be done to separate the dust from the minerals.

Minerals produced from the mines are hand sorted visually and graded according to the quality and size of minerals.

a)	If processing / beneficiation of the ROM or Mineral Reject is planned to be conducted, briefly describe nature of processing / beneficiation. This may indicate size and grade of feed material and concentrate (finished marketable product), recovery etc.
	-----Not applicable-----
b)	Give a material balance chart with a flow sheet or schematic diagram of the processing procedure indicating feed, product, recovery, and its grade at each stage of processing.
	-----Not applicable-----
c)	Explain the disposal method for tailings or reject from the processing plant.
	-----Not applicable-----
d)	Quantity and quality of tailings /reject proposed to be disposed, size and capacity of tailing pond, toxic effect of such tailings, if any, with process adopted to neutralize any such effect before their disposal and dealing of excess water from the tailings dam.
	-----Not applicable-----
e)	Specify quantity and type of chemicals if any to be used in the processing plant.
	-----Not applicable-----
f)	Specify quantity and type of chemicals to be stored on site / plant.
	-----Not applicable-----
g)	Indicate quantity (cum per day) of water required for mining and processing and sources of supply of water, disposal of water and extent of recycling Water balance chart may be given.
	-----Not applicable-----

**7.0 OTHER****a) SITE SERVICES**

- (A) A site office will be made in lease area to keep the registers and records during working hours and for supervisory staff for working hours.
- (B) PHC & the Govt. hospital and dispensary are located in nearby village Nasirabad 15 km, So only first aid kits & first aid box are proposed at mine site for giving first aid to the injured persons if, any.
- (C) A storeroom is also made to store the tools.
- (D) The water for the drinking purpose is brought from the nearby well outside the lease area. and kept in suitable container at the rest-shelter.
- A rest-shelter is proposed for labourers for taking lunch and rest during rest hours as per 'Mines Act'.

b) Employment potential:**(a) Statutory Personnel**

Following persons will be employed at the mine site

Table -6

S no.	Designation	Qualification	Nos
1	Mining Engineer.	BE in Mining	1
2	Geologist	M Sc. In Geology	1
3	Mines Manager	II class Managers cert.	1

The working in the mines will be limited to 300 days in a year.

Local manpower will be employed for mining in the area, about 20 labours will be employed. One man will be engaged for care and maintenance of plantation.& these will be sufficient for handling of mineral and other allied activities. Out of 20 persons 5 will be skilled, 5 will be semi skilled & 10 will be unskilled. One man will be engaged for care and maintenance of plantation.

Proposals as committed & conditions of EC.

Lessee will comply the proposals of Environment Clearance.

8.0 PROGRESSIVE MINE CLOSURE PLAN UNDER RULE 29 OF RMMCR, 2017.

8.1 Environment Base line information: Attach a note on the status of baseline Information with regard to the following.

8.1.1 - Existing land use pattern indicating the area already degraded due to mining, roads, processing plant, workshop, township etc in a tabular form.

EXISTING LAND USE PATTERN

Topography of the M.L. area comprises flat terrain.

The highest contour level is 433 mRL in the NW of lease area on small hillock & lowest contour level is 429 mRL in eastern direction. Working pits are observed in the area, which have been marked on plate 4 & 5.

General drainage of the Out of area is towards NW to SE. rain water flow along the natural slope of the area.

No habitants are located in the lease area. The area is located in semi arid zone of moderate desert severity index. All the major physiographic & surface features are marked on the surface plan (plate-4). Villages nearby the lease area are marked on Key plan (refer plate no. 2).

The present land use pattern of the lease area is tabulated as follows: -

S. No.	Particulars of Land use	AREA IN HECT.
a	Pits	0.37
b	Dumps for ore stacking	0.0
c	Dumps for over burden	0.02
d	Infrastructure, Electrical & Telephone	0.0
e	Township / Habitation	0.0
f	Road/ kacha way	0.17
g	Other (plantation)	0.02
h	Total used area	0.58
i	Remaining area	3.5442
j	Total lease area	4.1242

Table-7

8.1.2 Water regime

The lease area does not contain any seasonal nallah, ponds, well or any dam to store water on the surface. The major source of water requirement of the inhabitation in the area for their domestic and agricultural needs are open dug wells.

In summer the Ground water table is at a depth of around 22 m (409 mRL) below the ground level, & in rainy season it is 20 m (402 mRL). The source of water is from well. The quality of water is good potable and drinkable.

8.1.3 Quality of air, ambient noise level.

The Quality of air is free from any pollution at this time, as there is no major source of polluting the air with in the lease area or nearby the area.

Air noise level is much below the permissible level. It rises only when the trucks or tractors of villagers pass on the road.

8.1.4 Flora & Fauna**a) Flora**

Neem are the prominent trees in the area, some seasonal bushes and shrubs are seen in the area. The tree density in the area is 3 trees per hect. Flora of this area is not rich, only Mango, Neem, Babul are available in the nearby area.

b) Fauna

Snakes, Neel Gai, are the wild animals that could be seen around this area. Dogs, Cow, Goat, Buffalo, Donkey, camel etc. are the main domestic animals.

8.1.5 Climatic conditions**Temperature**

The period from March to June is one of the continuous rises in the temperature. The mean daily maximum temperature in these months is about 39°C and mean daily minimum temperature in these months is 27° C. The maximum temperature goes to 48°C on some days. After mid Nov. the temperature drops rapidly till January, means daily temperature is around 23°C and minimum at 10°C so May and June are the hottest months and December and January are the coldest.

Rainfall

The applied area under consideration falls in semi arid region of Rajasthan. Monsoon starts from 29th June and lasts up to end of August from the South -West monsoon. Average rainfall in the Distt. remains between 550 mm.

Cloudiness

The skies are moderate to heavily cloudily during monsoon seasons and some days in winter at other times, it is clear.

Humidity

The relative humidity is generally remains 70% during the brief south-west monsoon seasons, air is generally dry in other seasons and in summer, it is as low as 20%.

Winds

Winds are generally light to moderate with some strong thundering in summer and early southwest monsoon seasons. General wind direction is north west to south east. The mean wind velocity of the area is 16.8 km/hr. Dust concentration in the normal air is negligible. Fine dust generated during drilling, blasting, loading and dumping will get air born.

8.1.6 HUMAN SETTLEMENTS

No human settlement located within the lease area. Human settlement located in the villages within 5 km. Periphery is given in key-plan. The habitants belong to almost all casts. The main vocation of village habitants is agriculture and livestock. Population in nearby villages as follows as per census 2011.

NAME OF VILLAGE	NO. OF HUTMENTS	TOTAL POPULATION	MALE POPULATION	FEMALE POPULATION
Chat	139	748	398	350
Baghsuri	628	3305	1656	1649
Rasoolpura	64	395	218	177
Jharwasa	452	2716	1335	1381
Nizampura	98	551	281	270
Naharpura	99	569	308	261
Jhabarkiya	15	86	36	50
Nyara	390	2093	1090	1003
Bagrai	103	603	298	305
Chat	139	748	398	350

Table- 8

8.1.7 PUBLIC BUILDINGS, ROAD, PLACE OF WORSHIP, MONUMENTS

No historical monument or building is present in the lease area. There is no national park, wildlife sanctuary, national monuments lies within 500 m or 5 km periphery of the lease area.

8.1.8 Indicate any sanctuary is located in the vicinity of leasehold

No sanctuary is located in the vicinity of leasehold.

8.2 Impact Assessment:**8.2.1 Land area indicating the area likely to be degraded due to quarrying, dumping, roads, workshop, processing plant, tailing pond/dam, township etc.**

Due to mining activities, the present land use pattern will be definitely change, the land will be degraded as pit size will increased, waste removed during mining operation will be systematically dumped, mineral produced from the mine will be stacked (mineral stack).

Land use pattern after 5 years will be as follows.

S. No.	Particulars of Land use	AREA IN HECT.
a	Pits	$0.37+0.75=1.12$
b	Dumps for ore stacking	0.05
c	Dumps for over burden	$0.02+0.28=0.3$
d	Infrastructure, Electrical & Telephone	-
e	Township / Habitation	-
f	Road/ kacha way	0.17
g	Other (Plantation)	$0.02+0.1=0.12$
h	Total used area	1.76
i	Remaining area	2.3642
j	Total lease area	4.1242

Tab -9

8.2.2 Air quality

The mining activity does have some impacts on air quality. The major contribution to the air pollution by open cast mining is the rise in Suspended Particulate Matter (SPM) due to generation of dust by movement of fleet of dumpers, trucks, jeep etc. Trucks/ dumpers cause emission of NO_2 , SO_2 and CO.

8.2.3 Water quality

The mining operations will not interfere with natural drainage pattern.

The wash-off from dumps during monsoon may pollute the nearby area of lower altitude by silt contamination. During the de-watering of rainwater from pit the silt may pollute the area, where water discharge.

In absence of toxic minerals and tailing ponds, the quality of water will not get any adverse impact.

8.2.4 Noise levels

Mining activities will not have continuous source of noise. Running of transportation machinery (Trucks), drilling machine, compressor may increase the noise level.

Transportation will be towards lower side hence air pollution by transportation is not very much significant.

No adverse impact will be anticipated on climatic conditions by such a small scale of mining operations.

8.2.5 Vibration levels (due to blasting)

No adverse impact will be anticipated on vibration level, as blasting effects will be momentarily.

8.2.6 Water regime

The lease area does not contain, ponds, or any dam to store water on the surface, Ground water table is fairly low around 390-395 mRL and the proposed mining during the next five years will be up to 408 mRL & In absence of toxic minerals and tailing ponds, the quality of water will not get any adverse impact.

8.2.7 Acid mine drainage

No acid mine drainage is expected.

8.2.8 Surface subsidence

No surface subsidence is expected.

8.2.9 Socio-economics

The major source of employment in the core as well as buffer zone is agriculture which depends upon the rain, which is erratic. In the area it depends on rain only.

Due to proposed mining activities no evacuation of human settlement is involved. Small scale mining will not cause any adverse impact on socio economic environment of the area. The Social & Demographic Profile of the area improves by having an economic activity near the villages by direct and in direct jobs.

8.2.10 Historical monuments etc.

There is no historical monument within 5 km of the applied mining lease area, hence it is not applicable.

8.3 Progressive reclamation Plan:

Total 28841T rejects will be generate in next 5 years, which will be dump systematically at proposed waste dump site. Retaining wall will be made around the foot of waste dump.

Waste/rejects produced from the mine in next 5 years will be dump at the proposed waste dump as shown in pale 6 & 9. Total area of OB dump will be about 0.28 hect, with dump height 3-4m.

The proposed site for waste dump is shown in the plate no 5.

Every year about 0.02 hect area will be covered under plantation by local species.

8.3.1. Mined-Out Land:

Back filling will not be done in next 5 years. The excavated area will be on above ground level i.e. on hillock. The planted area will also be fenced.

8.3.2 Topsoil Management:

Soil will be not be generated in next five years.

8.3.3 Tailings Dam Management:

Tailing dam is not required and not proposed in the mining plan hence this para does not apply.

8.3.4 Acid mine drainage, if any and its mitigative measures.

No acid mine drainage is expected, hence no management required.

8.3.5 Surface subsidence mitigation measures through backfilling of mine voids or by any other means and its monitoring mechanism.

Item	Details	Area(ha)	Quantity (m ³)	Expenditure (In Rs.)	REMARKS
		Proposed	Proposed	Proposed	
(A)Reclamation & of Rehabilitation Of mined out Land area	Backfilling Year 2021-22 To 2025-26	Nil	Nil	Nil	Nil
	Afforestation on backfilled area	Nil	Nil	Nil	Nil
	Other: Pl specify e.g	Nil	Nil	Nil	Nil
	Afforestation on exhaust benches	Nil	Nil	Nil	Nil
	Pisciculture	Nil	Nil	Nil	Nil
	Converting into water reservoir	Nil	Nil	Nil	Nil
	Picnic Spot	Nil	Nil	Nil	Nil
(B)Stabilization & Rehabilitation Of dumps(with in lease)	Terracing	NA	NA	NA	Nil
	Pitching	NA	NA	NA	Nil
	Construction of parapet wall/retaining wall at toe of dumps				
	Construction of check dams along slope of vallies etc.	NA	NA	NA	
	Construction of settling ponds (garland drains)	-	-	-	-
	Desilting of settling ponds	NA	NA	NA	
(C)Rehabilitation of barren area (with in lease)	Afforestation on dumps	-	-	-	-
	Others (pl. specify) on statutory barrier	-	-	-	-
(D)Environmental	Ambient Air Quality	-	-	-	-

Monitoring (Core & Buffer Zone Separately)	Water Quality	-	-	-	-
	Noise Level Survey	-	-	-	-
	Ground Vibration	NA	NA	NA	NA
	Other (Pl. Specify)	NA	NA	NA	NA
Plantation	2021-22	0.02 hect.	50 plants	5000/-	
	2022-23	0.02 hect.	50 plants	5000/-	
	2023-24	0.02 hect.	50 plants	5000/-	
	2024-25	0.02 hect.	50 plants	5000/-	
	2025-26	0.02 hect.	50 plants	5000/-	

Tab-10

Yearwise plantation proposals for next 5 years.

Year	No of plants	Area	Survival rate	Species of plants
2021-22	50	0.02 hect.	About 70%	Neem, Gulmohar, Sisam, khejari or any other local species with consultation of forest office
2022-23	50	0.02 hect.		
2023-24	50	0.02 hect.		
2024-25	50	0.02 hect.		
2025-26	50	0.02 hect.		
Total	250	0.1 hect.		

8.4 Disaster Management and Risk Assessment:

As the area is held & sanctioned ML area & manual mining is proposed in the mining scheme under the supervision & control of mining engineer. The topography of the area is such, that, there are no chances of landslide, subsidence, inundation, fire, and seismic activities. No tailing dam is exists in the area, so there is no chance of failure of this. First aid facilities are available at the mines site.

PHC & the Govt. hospital and dispensary are located in near by village Nasiabad 15 km, So only first aid kits & first aid box are proposed at mine site for giving first aid to the injured persons if, any. First aid facilities is available at the mines site.

Trained persons will keep first-aid kits with them. Transportation facilities for the injured persons will be made by the lessee one vehicle (jeep) is available at site for this purpose.

The name & address of person who may be contacted in any emergency.

Khushbu Sen D/O Sh.Champa Lal Sen
V/p Rajgarh, Via Saradhna, Tehsil Nasirabad & Dist. Ajmer
Conntect No. 9829223268 (M),

8.5 Care and maintenance during temporary discontinuance:

In case of any temporary discontinuance of the mining activities, the chowkidar will watch & ward to prevent any inadvert entry of the unauthorized person. The duty & responsibility of mines manager is to visit all sites & to check, the fencing, waste dump etc. during the working & in the period of the temporary discontinuance of the mining activities.

8.6 Financial Assurance:

The financial assurance as per the Rule- 29 (15) of the RMMCR, 2017 for a period of 5 years has already been deposited to the office of Mining Engineer, Ajmer by the lessee.

(The amount calculated for the purpose of Financial Assurance is based on the CCOM's Circular no. 4 dated 2006 as below).

Table indicating the break-up of areas in the Mining Lease for calculation of Financial Assurance

S no.	Particulars	Area put on use at start of RMP in hect.	Additional requirement of area during RMP period in hect.	Total Area in hect.	Area considered as fully reclaimed & rehabilitated in hect.	Net area considered for calculation in hect.
1	Area to be excavated	0.37	0.75	1.12	-	1.12
2	Area for storage of top soil	Nil	Nil	Nil	Nil	Nil
3	Area for waste dump & overburden	0.02	0.28	0.30	-	0.30
4	Area for mineral storage	-	0.05	0.05	Nil	0.05
5	Infrastructure (work shop, administrative building etc.)	-	0.0	-	Nil	-
6	Road (Kacha way)	0.17	0.0	0.17	Nil	0.17
7	Railways	Nil	Nil	Nil		Nil
8	Tailing ponds	Nil	Nil	Nil	Nil	Nil
9	Effluent treatment plant	Nil	Nil	Nil	Nil	Nil
10	Mineral separation plant	Nil	Nil	Nil	Nil	Nil
11	Township area	Nil	Nil	Nil	Nil	Nil
12	Others	Nil	Nil	Nil	Nil	Nil
13	Total	0.56	1.08	1.64	Nil	1.64

Tab-11

Total used area at the end of five years shall be 1.64 hect.

खुशबू सेन
(Khushbu Sen)
(Lessee)

31.8.21
(जय के मुखबशी)
अजमेर खनि अभियन्ता
अजमेर

Sunil Kumar Soni
(Qualified Person)
M/s Ansh Mine Enviro Services

4/4/21

खनि अभियन्ता
खान एवं भू. विज्ञान विभाग
अजमेर कंत्रालय

32

This Mining Plan has been Approved
vide Order No. SME / AJ / MP / 3482
Dated 31/8/21 under MMCR 2017



AG 329329

पूरक संविदा

क्रमांक :- खअ/अज/अप्र/ख.प.-44/2009

यह नॉन - ज्युडिशियल स्टाम्प रुपये 100/- (अक्षरे रुपये एक सौ मात्र) किता सौ का एक नग वास्ते अवधि वृद्धि संविदा के क्रम मे सुश्री खुशबु सैन पुत्री श्री चम्पालाल सैन निवासी ए 65 चन्द्रनगर ब्यावर रांड अजमेर जिला अजमेर के पक्ष में खनन पट्टा निदेशालय के आदेश क्रमांक निखाभू/ अज/ सीसी-5/प-1/44/09/1809 दिनांक 08/07/2011 से खनिज फैल्सपार, क्वार्टज, क्षेत्रफल 4.1242 हे0 निकट ग्राम निजामपुरा तहसील नसीराबाद जिला अजमेर में अवधि दिनांक 20.09.2011 से 19.09.2041 तक के लिए स्वीकृत किया गया। जिसकी संविदा का पंजीयन दिनांक 20.09.2011 को हुआ।

एम.एम.(डी.एण्ड आर) एक्ट (संशोधन) अध्यादेश 2015 की धारा 8 ए का समावेश किया गया है जो कि खनन पट्टे की समयावधि से संबंधित है उक्त खनन पट्टे की अवधि दिनांक 19.09.2041 तक वैध थी, इसी क्रम में कार्यालय के पत्र क्रमांक खअ/अज/प्रधान/ख.प. 44/09/1658 दिनांक 27.02.2015 द्वारा एम एम डी आर संशोधन अध्यादेश एवं 2015 की धारा 8 ए(6) के अनुसार उक्त खनन पट्टे की अवधि दिनांक 19.09.2061 तक स्वतः बढ़ गई है एवं एम.एम.(डी.एण्ड आर) एक्ट (संशोधन) अध्यादेश एवं भारत सरकार की अधिसूचना 10.02.2015 के अन्तर्गत उक्त स्वीकृत प्रधान खनिज को अप्रधान खनिज घोषित किया गया है, लिखा है कि भविष्य में दिनांक 10.02.2015 से उक्त खनन पट्टा अप्रधान रियायती नियम -1986 के अन्तर्गत प्रभावशील होगा एवं इनमें समय-समय पर होने वाले संशोधनो के अनुसार मान्य होगा।

खुशबुते

ATTEST
M. S. KATHORE
NOTARY ATTEST

खनि अभियन्ता, अजमेर

खुशबुते

3/77

11/2/17 200

29/1/17 200

29/1/17 200

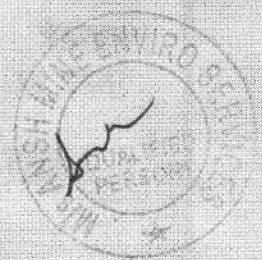
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ML 44/09

अतः भारत सरकार की अधिसूचना दिनांक 10.02.2015 से अप्रधान खनिज की श्रेणी में आ जाने से उक्त खनन पट्टे पर एम एम डी आर - 1986 के नियम एवं उसमें समय - समय पर होने वाले संशोधन प्रभावी होंगे। खनन पट्टेधारी उक्त नियमों के तहत खनन कार्य करने एवं नियमों की पालना करने के लिए बाध्य रहेगा।

संविदा का निष्पादन आज दिनांक 06/02/2017 को हुआ।

रुक्मिणी

हस्ताक्षर पट्टाधारी

(महेश माता)
अधीक्षण खाते धारक
अजमेर वृत्त, अजमेर

खाते अभियन्ता, अजमेर
खाते अभियन्ता, अजमेर

गवाह :- 1

अविनाश सेठ S/o श्री रमेश चन्द
श्री.पो. राजपुर जिला-अजमेर

गवाह :- 2

जागेश्वर शर्मा
78/30 स्वपोल पोल्
अजमेर



ATTESTED
B. S. RATHORE
NOTARY AJMER

रुक्मिणी

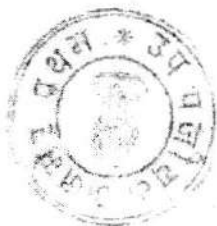


राजस्थान सरकार
कार्यालय खान अभियन्ता, खान एवं भूविज्ञान विभाग

फील्ड बुक नं०

पेज नं०

- // संयुक्त सीमांकन रिपोर्ट //
1. एम० एल० नं० 4409
 2. खनिज निकटस्थान तहसील
जिला अजमेर निजामपुरा
 3. पट्टेधारीका नाम : श्री. सुशोभ सेन पुत्र श्री. चम्पा लाल सेन
निवासी
 4. सीमांकनकर्ता का नाम : सतीश चौहान
 5. सीमांकन तिथि : 14-3-11
 6. प्रयुक्त उपकरण : प्रिज्मेटिक कम्पास, रैजिंग रॉल, 30 मीटर टेप, ई.सी.सी.
एक एवं पट्टेधारी द्वारा सचलक सहायता में कार्य किया।
 7. स्थाई बिन्दु,
मान्दिर निजामपुरा
कुमा - 26°-11'-50.4" N
कुमा - 74°-41'-38.1" E



विवरण सूची

कहाँ से	कहाँ को	दिशा	दूरी
मान्दिर	कुमा	187°-4'	1000 मी०
कुमा	A	180°-30'	365 "
A	A'	111°-00'	58 "
A'	B	111°-00'	82 "
B	C	201°-00'	320 "
C	E	291°-00'	116 "
E	F	21°-00'	54 "
F	G	291°-00'	24 "
G	L	21°-00'	188 "
L	A'	57°-38'-3"	97.200 "

सीमांकित कुल क्षेत्र :- 4.1242 Hectare

उपरोक्त संयुक्त सीमांकन कार्य में उपस्थित दोनों पक्षों के प्रतिनिधियों द्वारा उपस्थिति में आने के बाद वांछित मुद्दा लगाये गये। पार्टी को विदित हो गई कि इन्हें हमेशा सुरक्षित रखे, साथ ही स्वीकृति पूर्व क्षेत्र में खननकार्य नहीं करें।

हस्ताक्षर पट्टाधारी

हल्का पट्टाधारी

हस्ताक्षर सर्वेक्षक अभियन्ता

अधीक्षक खान अभियन्ता
जयपुर वृत्त, जयपुर

सुशोभ सेन

खान अभियन्ता
खान एवं भू-विज्ञान विभाग
अजमेर (ग.ज.)

सुशोभ सेन



सीमा स्तम्भों के स्थानीय निर्देश बिन्दु निम्न हैं -

- A सीमा स्तम्भ - A सीमा स्तम्भ समतल में आता है
A से रामदेव का कुंआ - 49° - W
- B सीमा स्तम्भ - B सीमा स्तम्भ समतल में आता है
- C सीमा स्तम्भ - C सीमा स्तम्भ समतल में आता है
- E सीमा स्तम्भ - E सीमा स्तम्भ महाबल के दर के समतल में आता है
- F सीमा स्तम्भ - F सीमा स्तम्भ समतल में आता है
- G सीमा स्तम्भ - G सीमा स्तम्भ समतल में आता है
G से कुंआ रामदेव का - 51° - W
- L सीमा स्तम्भ - L सीमा स्तम्भ समतल में आता है

नोट: - आवेदित क्षेत्र निर्णय दि. 12/12/96 के डिक्शनरी सिंगी
की परिभाषा के अनुसार बन नहीं है।

सि. नं. 10

1062, 1061, 1068, 1064, 1069, 1067, 964/1387, 1073, 1073/1337,
1066, 1065, 1074, 1076 में आता है।
क. निजामपुरा

स्वतंत्र अभियन्ता
खानाबाद, विज्ञान विभाग
अजमेर (राज.)

स्वतंत्र अभियन्ता

स्वतंत्र अभियन्ता

जयपुर वृत्त, जयपुर



उत्तर-बान-सरकार

सीमांकन स्थापन प्रावधान



आज्ञा दि० १२/०९/११ को निम्नलिखित (क) में
 निम्नामपुरा से नसीराबाद में आवादी बंका
 पहा ५५/०९ वारनो बंका में आवादी जो कि सीमांकन
 खुशबू सेन उ० श्री चम्पालाल सेन के पक्ष में आवेदित है का
 सीमांकन स्थापन पहा प्रावधान को उपर्युक्त दि० १५/३/०१
 को लिखे गये सीमांकन के अनुसार किया गया ।
 गोले पर सीमा स्तम्भ पक्के लगे हुए पाये गये जो सीमा
 है आवेदित होना वन सीमा से २५ मी से आधिक्य का
 दूरी पर है, आवेदित होना निर्णय दि० १२/१२/९६ को
 दिवशागरी निर्णयों की परीक्षा के अनुसार वन
 नहीं है /

खुशबू सेन

अधीक्षक
 जयपुर वृत्त, जयपुर

१२/९/११

अधीक्षक जयपुर वृत्त, जयपुर

उत्तराखण्ड



8/7/2021

DMG Rajasthan : Location Details



LOCATION REPORT

(cDast

FRP Detail

S. No	FRP Type	FRP Description	GT Sheet No	Longitude	Latitude	Coordinate Unit	Village
1	Other	TEMPLE OF VILLAGE NIZAMPURA CHAR BHUJAJI	45J12	74-41-39.55020	26-12-25.90067	Degree	NIZAMPURA

Description Of Pillar/Area

S. No	Block	Area From	Area To	Reference	Bearing(Deg,Min,Sec)	Distance(in meters)	Point Type	Longitude(Degree,Min,Sec)	Latitude(Degree,Min,Sec)
1		Frp	WELL		187-0-0	1000	Intermediate Pillar	74-41-35.24	26-11-53.6
2		WELL	A		180-30-0	365	Intermediate Pillar	74-41-35.16	26-11-41.7
3		A	A*		111-0-0	58	Lease Pillar	74-41-37.11	26-11-41.0
4		A*	B		111-0-0	82	Lease Pillar	74-41-39.87	26-11-40.1
5		B	C		201-0-0	320	Lease Pillar	74-41-35.77	26-11-30.4
6		C	E		291-0-0	116	Lease Pillar	74-41-31.86	26-11-31.7
7		E	F		21-0-0	54	Lease Pillar	74-41-32.55	26-11-33.4

8/7/2021

DMG Rajasthan : Location Details

S. No	Block	Area From	Area To	Reference	Bearing(Deg,Min,Sec)	Distance(in meters)	Point Type	Longitude(Degree,Min,Sec)	Latitude(Degree,Min,Sec)
8		F	G		291-0-0	24	Lease Pillar	74-41-31.75	26-11-33.6
9		G	L		21-0-0	188	Lease Pillar	74-41-34.16	26-11-39.3
10		L	A*		57-38-3	97.2008	Lease Pillar	74-41-37.11	26-11-41.0

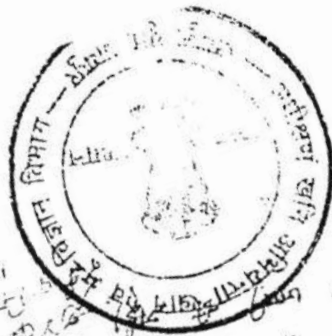


Lease Location



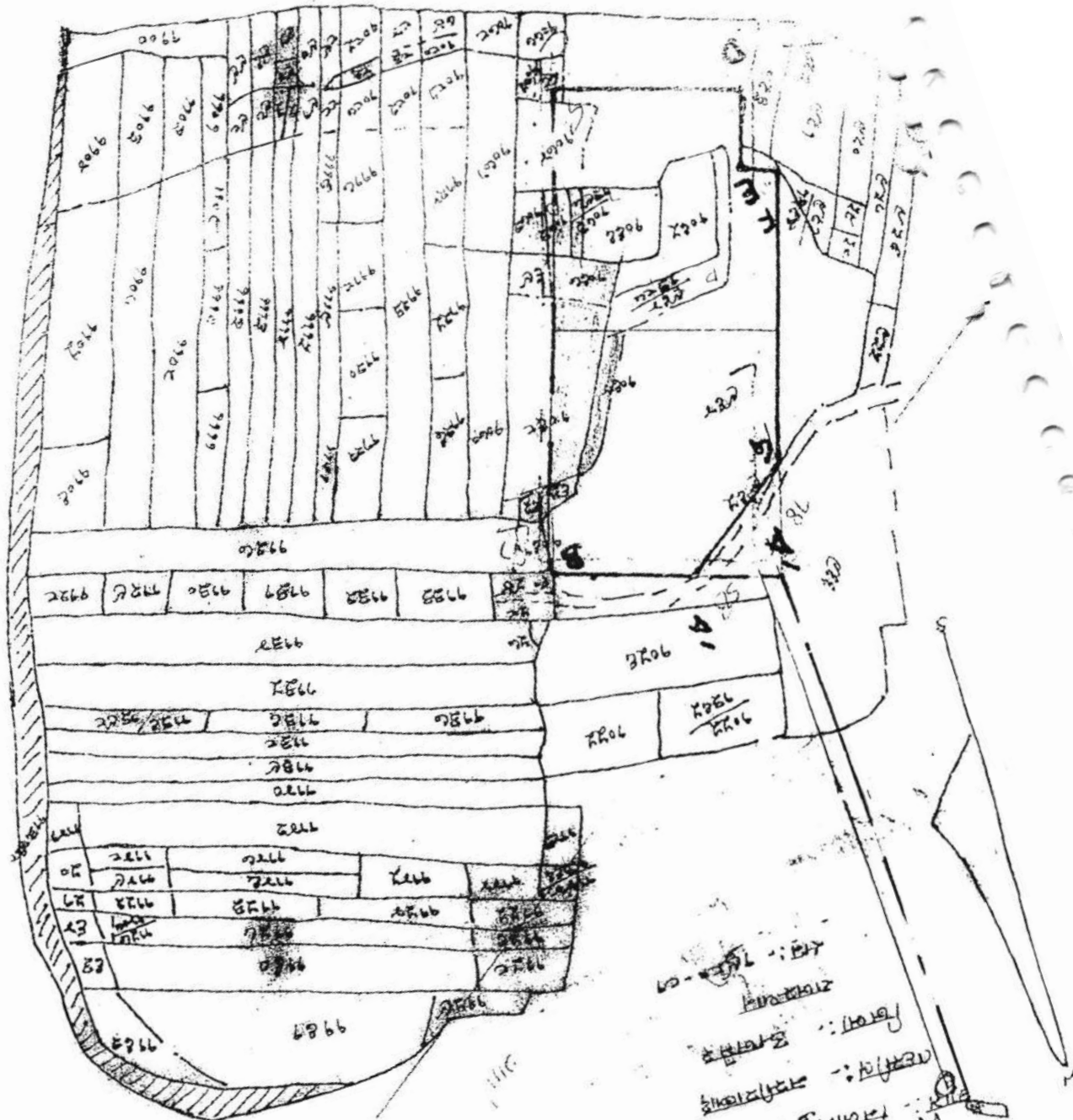
S. No	District	Tehsil	Near Village	Khasara No	Plot No	Khasara Type	Ownership
1	Ajmer	Nasirabad	Nijampura	1062,1061		Government Land	Government Land
2	Ajmer	Nasirabad	Nijampura	964/1386, 1064,1065,1066,1068,1069,1073,1073/1397,		Private Land	Private Land

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[Handwritten notes and stamps are visible at the bottom of the page.]

12-11-0 15. 15.



60-1971 : 187
KIRKLAND
HILLMAN : 1809
SIMPSON : 1812
(181054) KIRKLAND : 1813



केवल नकल के उपयोग के लिए

प्रपत्र सं. पी 26 (A)
(देखिए नियम 13)

जमाबन्दी (खतौनी) ग्राम निजामपुरा पटवार क्षेत्र निजामपुरा भू-अभिलेख निरीक्षक क्षेत्र सादवास तहसील नसीराबाद जिला अजमेर राजस्थान संवत् 2064 से 2067 तक

खेवट (खतौनी) संख्या	नई पुरानी	भू-धारकों का नाम	काश्तकार का नाम मय पिता का नाम, जाति तथा निवास-स्थान के पते सहित एवं भू-धृति का स्वरूप	खसरा संख्या	क्षेत्रफल	मृदा (भूमि) वर्गीकरण	सिंचाई के स्रोत	कृषक द्वारा		संवत् के लिए		संवत् के लिए		संवत् के लिए		टिप्पणियाँ
								दर सहित व्यौरा	रकम	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के व्यौरे सहित अंतरण की विशिष्टियाँ जिसके पक्ष में भूमि अंतरित की गई है	भूमि के व्यौरे सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के व्यौरे सहित अंतरण की विशिष्टियाँ जिसके पक्ष में भूमि अंतरित की गई है	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के व्यौरे सहित अंतरण की विशिष्टियाँ जिसके पक्ष में भूमि अंतरित की गई है	
				5	6	7	8	9	10	11	12	13	14	15	16	17
			जगदीश गोपी पि. गणेश	86	0.15	बा. 2			19.47	ना. सं. 81	जारीम रहन के अनुसार जगदीश गोपी पि. गणेश					
			कैम खारेल सा. देह	87	0.22	बा. 2				क. प. 09	कैम खारेल सा. देह अजमेर सेंट्रल को-ऑपरेटिव बैंक लि.					
			खतौदार	122	0.02	पै. बा. 2				नसीराबाद मुर्तलीन						
				221	0.06	ना. 1	ना. न. 24			ना. सं. 125	के अनुसार जगदीश गोपी पि. गणेश का देस्ता अजमेर सेंट्रल					
				238	0.08	ना. 2				13-10-10	को-ऑपरेटिव बैंक से रहनमुह का अंकन स्वीकार हुआ।					
				263	0.17	ना. 3	क. न. 997			ना. सं. 128	के अनुसार बैचान से ख. न. 1073					
				302	0.12	ना. 2				10-12-10	के अनुसार बैचान से ख. न. 0.05					
				731	0.15	ना. 2				पुत्री चम्पालाल	सेन जाति नाई सा. राजगढ़ के नाम अंकन स्वीकार हुआ।					
				774	0.15	बा. 2				ना. सं. 129	के अनुसार बैचान से ख. न. 1120					
				782	0.12	पै. बा. 2				10-12-10	के अनुसार बैचान से ख. न. 0.21					
				820	0.40	ना. 3	ना. न. 845			कै. विष्णुमंता	पॉल चम्पालाल जाति नाई सा. राजगढ़ के नाम अंकन					
				987	0.07	बा. 2				स्वीकार हुआ।						
				989	0.07	बा. 2										
				991	0.25	बा. 2										
				999	0.10	बा. 2										
				999/1354	0.05	ना. 3	ना. न. 997									
				1073	0.05	ना. 3										
				1120	0.22	ना. 1										
				1129	0.12	ना. 1										
				1133	0.24	ना. 1										
				20	2.81	बा. 2	1/3			ना. 2-0.14	ना. 1-0.06	ना. 2-0.23	ना. 3-0.62	ना. 3-0.05	ना. 1-0.58	

का. न. 35 स्मोक

401

3-6-11

पर दर्ज कर उतिलियि जारी की गई।

निजामपुरा

CODE No.: J-101

525



जमाबन्दी (खेवट/खतौनी) प्रतिलिपि

ग्राम का नाम :- निजामपुरा

पटवार हल्का :- निजामपुरा

भू.अ.नि.क्षेत्र :- झड़वासा

तहसील :- नसीराबाद

जिला :- अजमेर

भू-धारक का प्रकार :- खातेदार

काश्तकार कानाम/मय पिता का नाम,

जाति, निवास के पते सहित

संवत् :- 2064 - 2067

भूमिधारक का नाम :- राज. सरकार

क्षेत्रफल :- हैक्टेयर

खाता संख्या नया :- 68

खाता संख्या पुराना :- 60

धूला मूला लादू पि. भोला

कौम खारोल सा. देह खातेदार

खसरासंख्या	क्षेत्रफल	भूमिवर्गीकरण	देय लगान	सिंचाई स्रोत	प्रमाणित नामान्तरकरण की संख्या व दिनांक	टिप्पणी
✓ 964/1387	0.3400	बारानी 3	0.3400	1.019		
✓ 1065	0.3500	बारानी 3	0.3500	1.049		
1082	0.1200	बारानी 3	0.1200	0.359		
कुल खसरे 3	0.8100		2.429			

- नोट :- 1. केवल प्रमाणित प्रतिलिपि ही न्यायालय में साक्ष्य के रूप में स्वीकार की जाती है।
2. इस प्रतिलिपि दिनांक 31/10/2009 तक आदिनांक हैं।

लाईसेंस संख्या :- BOR/LRC/CC/05/01/1

नकल जारी करने की तिथि :- 13/7/2010 1:22:29 PM

सांघारित रजिस्टर में इन्द्राज क्रमांक :- 2795584

प्रमाणीकरण
(पटवारी / ओथवमीशनर द्वारा)

लाइसेंस संख्या BOR/LRC/CC/05/01/1
आवेदक का नाम/पिता का नाम. *ABIR*
नकल जारी करने की तिथि.
प्रमाणित करने वाले अधिकारी का नाम.
प्राप्त की गई तिथि. *20/1-*

मालिक इन्टरनेट *हो* लाइसेंस धारक *Manoj Singh*
कचहरी रोड, अजमेर

सुवशकु से



CODE No. : J-101

29/02/2017

[illegible]

(2024) (13th April)

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[illegible]

पुनर्वास अधिनियम 13

कवच नकल के उपयोग के लिए

जमाबंदी (खतौनी) ग्राम निजामपुरा पटवार क्षेत्र निजामपुरा भू-अभिलेख निरीक्षक क्षेत्र झरुवास तहसील नसीराबाद जिला हुजूर राजस्थान संवत् 2064 से 2067 तक

खेट (खतौनी) संख्या	नई पुरानी	भू-धारकों का नाम	काशकार का नाम मय पिता का नाम, जाति तथा निवास-स्थान के पते सहित एवं भू-धृति का स्वरूप	खसरा संख्या	क्षेत्रफल	मृदा (भूमि) वर्गीकरण	सिंचाई के सोत	कृषक द्वारा	संवत् के लिए				संवत् के लिए			
									अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरण के आदेशों की संख्या एवं दिनांक	भूमि के खारे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	भूमि के खारे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	भूमि के खारे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरण के आदेशों की संख्या एवं दिनांक	भूमि के खारे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	भूमि के खारे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	भूमि के खारे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
68	60	राज सरकार	धूल मूला लाटू पि. मूला कैम खारिल सा. देह खेतवार	364/1887 1065/1082	0.34 0.35 0.12	का. 3 का. 3 सा. 3			रकम							
			कुल खसरा	3	0.81	का. 3-0.81										
			मोगू पुत पांनू कैम खारिल/1073/1397 सा. देह खेतवार		0.04	का. 3		0.12		ना. सं. 67 8/9/08 पौनू कैम खारिल सहित भारतीय स्टेट बैंक-मीराबाद मुतदीन 1 रु. ना. सं. 72 21/1/08 से सम्पूर्ण खसरा रहनमुत दसा, रु. के अनुसार मोगू पुत						
			कुल खसरा	1	0.04	का. 3-0.04				ना. सं. 122 5-8-10 के अनुसार पुष्टी चम्पालाल जाति नाई						
			कुमा 5/3-6-11 पर देह मर अतिमिप जारी मी. जे. 1													

CODE No. : J-101

पण्डित हसोबी एक दल, अजमेर

कवर्ल नकल के उपयोग के लिए

अ.स. 26 (अ)
(देखिए नियम 13)

जमाबन्दी (खतौनी) ग्राम निजामपुर पटवार क्षेत्र निजामपुर भू-अभिलेख निरीक्षक क्षेत्र इडवासा तहसील नसीरबाद जिला हजमेर राजस्थान सम्वत् 2064.. से 2067 तक

खेवट (खतौनी) संख्या	भू-धारकों का नाम	काश्तकार का नाम मय पिता का नाम, जाति तथा निवास-स्थान के पते सहित एवं भू-धृति का स्वरूप	खसरा संख्या	क्षेत्रफल	भूदा (भूमि) वर्गीकरण	सिंचाई के सोत	कृषक द्वारा दूर सहित व्यौरा	सम्वत् के लिए	सम्वत् के लिए	सम्वत् के लिए	रकम	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के व्यौरे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	भूमि के व्यौरे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के व्यौरे सहित अंतरण की विशिष्टियां जिसके पक्ष में भूमि अंतरित की गई है	रिट्पणियां
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
3856	राजगड	म. धपु बेवा माना भैरु वल्द कोना काम खारोल सा. देह खारदार	34	0.29	का. 2				12.18	नां.सं. 8	दिनांक 5/5/2007	ज.सि. विरासत भू. धपु बेवा कोना के वल्द कोना काम खारोल के स्थान पर तुलसी देवी बरजी देवी दादी देवी भगवती पुत्तीभां कानाराम गलकु देवी पत्नी भैरुलाल रमेशचन्द भैरुलाल बडीलाल पि. भैरुलाल सीमा पुती भैरुलाल के म खारोल सा. देह. खारदार के नाम नवीन अमन स्वीकृत हुआ। 34					
112109	वडीलाल पि. भैरुलाल का कित-11 रकबा 1.32 राहिन मुनिमन बैरु ऑफ इडमा शाखा भवानीखेडा मुतडीन स्वीकार हुआ। 34		308	0.02	का. 3			नां.सं. 3	दिनांक 20/5/07	एक परिवर्ण से तुलसी देवी, बरजी देवी, दादी देवी भगवती पुत्तीभां कानाराम गलकु देवी पत्नी भैरुलाल रमेशचन्द भैरुलाल बडीलाल पि. भैरुलाल सीमा पुती भैरुलाल समस्त जाति खारोल सा. देह. के स्थान पर रमेशचन्द भैरुलाल बडीलाल पि. भैरुलाल के नाम नवीन अमन स्वीकृत हुआ। 34							
	रदननामा ज.सि. 8 के अनुसार रमेशचंद भैरुलाल		631	0.02	पै.ता. 2												
	रदननामा ज.सि. 8 के अनुसार रमेशचंद भैरुलाल		660	0.20	नं. 2												
	नामा सं. 123 के अनुसार बेचान से खना 0.04		985	0.04	का. 2												
	नामा सं. 5-8-10 के अनुसार बेचान से खना 0.04		1069	0.04	का. 3												
	1122 1130 1131 पर कैला-मणालाल सेन		1072	0.10	का. 3												
	पुत मदनलाल जाति माई सा. राजगड के नाम		1122	0.21	का. 1												
	अमन स्वीकार हुआ। 34		1130	0.14	का. 1												
			1131	0.14	का. 1												

CODE No. : J-101

प-35 रकम 401 पर दर्ज कर उतलिये जारी में गई।
3-6-11 क. निजामपुर

कवल नकल के उपयोग के लिए

पत्र 25 (A)
(देखिए नियम 13)

जमाबन्दी (खतौनी) ग्राम निजामपुरा पटवार क्षेत्र निजामपुरा भू-अभिलेख निरीक्षक क्षेत्र मुडवासा तहसील नसीराबाद जिला अजमेर राजस्थान सम्वत् 2064 से 20 17 तक

खेवट (खतौनी) संख्या		भू-धारकों का नाम	काश्तकार का नाम मय पिता का नाम, जाति तथा निवास-स्थान के पते सहित एवं भू-धृति का स्वरूप	खसरा संख्या	क्षेत्रफल	मृदा (भूमि) वर्गीकरण	सिंचाई के स्रोत	कृषक द्वारा		सम्वत् के लिए		सम्वत् के लिए		सम्वत् के लिए		टिप्पणियाँ
नई	पुरानी							दर सहित ब्यौरा	रकम	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के ब्यौरे सहित अंतरण की विशिष्टियाँ जिसके पक्ष में भूमि अंतरित की गई है	भूमि के ब्यौरे सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के ब्यौरे सहित अंतरण की विशिष्टियाँ जिसके पक्ष में भूमि अंतरित की गई है	अंतरण के प्रकार सहित अनुप्रमाणित नामान्तरकरण के आदेशों की संख्या एवं दिनांक	भूमि के ब्यौरे सहित अंतरण की विशिष्टियाँ जिसके पक्ष में भूमि अंतरित की गई है	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
188212		राज. सरकार	सदाकैवर पतिनिसिराजसिंह, गजराजसिंह, निरमासिंह राजेन्द्रसिंह ना.बा. सेरकास भात बीरसिंह प्रेमिन्दुसिंह, भीमसिंह पि. रामसिंह कैम राजपूत खोतेदार	1067	0.11	बा. 3			0.33							
			कुल खसरा	1	0.11	बा. 3	0.11									
188213		राज. सरकार	हजारी बल्द धुला कैम खारील सा.देव खोतेदार	1066	0.23	बा. 3			0.69	नाम सं. 71 20/11/09	जरिमे बैचान स. बा. ख. नं. 66 0.23					
			कुल खसरा	1	0.23	बा. 3	0.23			बा. 3 पर हजारी पत धुला के स्थान पर खजान सैन पुत्ती चम्पालाल जाति नाई सा. राजगढ़ के पास नरैन अकन स्वीकृत हुआ।						
प. 35 के मुक 401 3-6-11 पर दल कर अतिरिक्त जारी की गई। फ. निजामपुरा																



CODE No. : J-101

(सिद्धल लफल से उद्योग दि लिष्)

पचाबभी (धतौगी) घर पठवार धुत्र सु-सजिले निरीक्षक क्षेत्र लहरीय निधान राजसवार
 (गि.प्र.प.न) (गि.प्र.प.न) (गि.प्र.प.न) (गि.प्र.प.न) (गि.प्र.प.न) (गि.प्र.प.न) (गि.प्र.प.न) (गि.प्र.प.न)

[illegible]

नीलादिष्ट पुनः कपडिं व्यामः राजेतर साधुनां चैव समा पर अशोक बुद्ध
पुर श्री गुलबार्चद काम के शास्त्राणि * विष्णुसहस्रनाम के नाम स्त्रीणां
अंकुर स्त्रीकृत हुआ शीघ्र इत्याय बरदायक नरा | Edw
5/7/88

Gr YBHK-1628-B18

ਸਰਕਾਰੀ, ਪੀ. ਐਚ. ਐਸ. (ਭਾਗ 1)

(विप्लव नकल के उपयोग के लिए)

बजाबाडी (हंसी) बाप पटवार क्षेत्र सु-अग्लिल निरोसक सेन कृडा नाक सहसील जहाना ड खिला कमर सखवसाइ .. दम्यत २०... ६५ से २० ६७

[illegible]

अ. म. १४२-२०४८-२,००,००० म.

12th Nov 1954

27. 11. 78

Government of Rajasthan

Office of the Superintending Mining Engineer, Ajmer Circle, Ajmer

Department of Mines & Geology Khanij Bhawan, Ajmer

No. SME/Aj/Mining Plan/ F-513/2017/ 117

Dated: 10.1.17

To :

Shri Khushbu Sen S/O Shri Champa Lal Sen
R/O Rajgrh Via Saradhna Tehsil Nasirabad Ajmer.

Sub : Approval of Mining Scheme with progressive mine closure plan in respect of Feldspar, Quartz mine area 4.1242 hectare near village Nijampur Tehsil Nasirabad Distt. Ajmer (Rajasthan), submitted Under Rule 37(B)(2)& 37(J) of M.M.C.R.1986 (M. L-44/2009)

Ref : 1. Your RQP letter dated- : 15.12.2016
2. Our letter dated- : 21.12.2016
3. M.E. letter dated- : 04.01.2017

Respected Sir,

In exercise of the power conferred by Government of India GSR 743(E) dated 25.09.2000 and state Govt. order dated 02.02.2000, I hereby APPROVED the above said Mining Plan with PMCB. This approval is subjected to the following conditions:

- (i) This Mining Plan is approved without prejudice to any other laws applicable to the mine/area from time to time whether made by the Central Government, State Government or any other authority.
- (ii) It is clarified that the approval of your aforesaid Mining Plan does not in any way imply the approval of the Government in terms of any other provision of the Mines and Minerals (Regulation and Development) Act, 1957 or the rules framed there under and any other laws.
- (iii) It is further clarified that the approval of the Mining Plan is subjected to the provision of Forest (Conservation) Act, 1980, Forest (Conservation) Rules, 1981 and other relevant statutes, orders and guidelines as may be applicable to the lease from time to time.
- (iv) The Mining Plan is approved without prejudice to any order or direction from any court of competent jurisdiction.
- (v) If anything is found concealed as required by the Mines Act in the contents of the Mining Plan & the proposals for rectification has not been made, the approval shall be deemed to have withdrawn with immediate effect.
- (vi) Mining activities outside the applied area, if any, should not be considered as approved through this Mining Plan. The Mining Engineer, shall check the correctness of the pillar and take necessary action, if required.
- (vii) The lease will submit the financial assurance under rule 37J of RMMCR 1986 to the Mining Engineer / Asst Mining Engineer.
- (viii) One letter of approved Mining Plan is being sent to your RQP as per consent letter.

Yours Faithfully,

(Mahesh Mathur)

Superintending Mining Engineer
Ajmer Circle Ajmer

No. SME/Aj/Mining Plan-F-513/2016/ 118-121

Dated: 10.1.17

- 1 The Add. Director, Mines & Geology, Jaipur with a copy of approved mining plan.
- 2 The Mining Engineer, Department of Mines & Geology, Ajmer with a copy of approved mining plan.
- 3 The Sr. Geologist, Department of Mines & Geology Ajmer.
- 4 Shri S.K.Soni, RQP No. RPQ/Ajmer/217/01/A Shastri Nagar Ajmer.

खुशबु सेन

Superintending Mining Engineer
Ajmer Circle Ajmer

28. No mining activity shall be allowed in areas restricted by local bodies viz-ADA JMC GPs etc and their bye laws. No mining shall be allowed in lands owned by local bodies without prior approval of state Government/ Local bodies in this regard.
29. No mining activity shall be allowed in pasture land forest land and other community land as defined by government and order issued in compliance of hon'ble supreme court of india in PIL: jagpal singh v/s state of Punjab.
30. No mining activity shall be allowed in flow channels and catchment areas of water bodies; as defined by latest order of government in compliance of direct issued by hon'ble High Court of Rajasthan.
31. No mining activity shall be allowed along-side the roads and safe distance as prescribed by RMMCR and IRC norms (Higher of both) shall be kept free from any mining or related activity.
32. All possible precautions shall be taken to prevent or reduce to minimum the discharge of toxic and objectionable liquid effluents from quarry or mine workshop or processing plant into surface or ground water bodies and usable lands. These effluents shall conform to the standards laid down in this regard.
33. Water collected shall be analyzed and if found potable then it shall be diverted for drinking purpose in consultation with state public health engineering department.
34. The overburden waste rock and non-saleable mineral generated during mining operations shall be managed to stack separately in properly formed dumps on approved land.
35. Restoration reclamation and rehabilitation of land affected by mining operations shall be undertaken in a phased or mine with a view to leave a productive and sustainable site.
36. Any damage incurred to any public or private property or life on account of any activity related to the mining/project the same shall be made good/compensated by the Project Proponent at his risk and cost.
37. No mining and related activities shall be allowed in land of natural flow of water in any form as "NAHAR", "NALA", "NADI" etc and in land used for a public path natural flow of water and water bodies any form should not be disturbed by mining and related activities.

B. GENERAL CONDITIONS

1. Any changes in mining technology/scope of working shall not be made without prior approval of the DEIAA.
2. Any change in the calendar plan including exaction quantum of mineral and waste shall not be made.
3. Periodic monitoring of ambient air quality shall be carried out for PM₁₀ PM_{2.5} SPM SO₂ and NO_x. Location of the stations (minimum 6) shall be decided based on the meteorological data topographical features and environmentally and ecologically sensitive targets and frequency of monitoring shall be decided in consultation with the Rajasthan State pollution Control Board (RPCB). Six monthly reports of the data so collected shall be regularly submitted to the RPCB/CPCB including the MoEF Regional Office Lucknow.
4. Measures shall be taken for controlling and bringing the noise levels to below 85 dBA in the work environment. Workers engaged in operations of HEMM etc. shall be provided with earplugs/muffs.
5. Industrial waste water (workshop and waste water from the mine) shall be properly collected and treated so as to conform to the standards prescribed under GSR 422(E) dated 19 May, 1993 and 31 December 1993 (amended to date). Oil and grease trap shall be installed before discharge.
6. Personnel working in dusty areas shall wear protective respiratory devices they shall also be provided with adequate training and information on safety and health aspects.
7. Occupational health surveillance program of the workers shall be undertaken periodically to observe any contractions/ill effects on health due to exposure to dust and take corrective measures if needed.
8. The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purposes. Year wise expenditure shall be reported to the RPCB and the MoEF Regional Office Lucknow.
9. The RPCB and MoEF Regional office Lucknow shall monitor compliance of the stipulated conditions. The project authorities shall provide a set of filled in questionnaire and EIA/EMP report to them and extend full cooperation to the above office(s) by furnishing the requisite data/information/monitoring reports.
10. The Project Proponent shall submit six monthly reports on the status of the implementation of the stipulated environmental safeguards to the RPCB CPCB and MoEF Regional Office Lucknow.

उप सचिव अधिकारी
अजमेर

30	160	B2	Sh. Omprakash Agrawal S/o Sh. Chaudhmal Agrawal Add. Bihari Pol NayaShahar, Kishanganh, Distt. Ajmer(Raj) MOB. - NA Email: mangaschigal1964@yahoo.com	Mineral - Quartz & Feldspar Area - 4.0213 Hect, M.L. No- 295/2006, Village - Shahpura, Tehsil- Bcawar District - Ajmer Production- 22544TPA	4.0213	02-09-11	60.00	4.00	200	1.00	1.00	1.20	1.00	1.00	0.50
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The DEAC Ajmer, Rajasthan after due consideration of the relevant documents submitted (by the Project Proponents) and the additional clarifications/documents furnished has recommended according Environmental Clearance to the projects listed above in Table-1 with certain stipulations/conditions.

The DEIAA Ajmer (Rajasthan) after considering the individual proposals and recommendations of the DEAC Ajmer (Rajasthan) hereby accords the Environmental Clearance to the projects listed in the Table-1 above as per the provisions of Environmental Impact Assessment Notification 2006 and its subsequent amendments subject to strict compliance of the terms and conditions relating to Water Requirement / Source Fuel Energy requirement provision for EMP CSR/ESR activities Green belt/Plantation and Budgetary Provision for labour as mentioned in the Table-1 against the name of the Project Proponent and also subject to strict compliance of the term and conditions as follows:

A. SPECIFIC CONDITIONS

1. Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India Hon'ble High Court of Rajasthan Hon'ble NGT and any other Court of Law if any as may be applicable to this project.
2. Implementation of the recommendations of National Institute of Miners health for ensuring good occupational environment for mine workers.
3. Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking mobile toilets mobile STP safe drinking water medical health care crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
4. Consent to Establish and Operate should be obtained from the Rajasthan Pollution Control Board (RPCB) before starting production from the mine.
5. This Environment Clearance (EC) is granted to the Project Proponent for the mining lease as per details mentioned against its name in the Table-1 above.
6. The PP shall comply with all the applicable provisions mentioned in the MoEF and CC Office Memorandum dated 24th June 2014 and 24th December 2014.
7. The grant of this E.C. pertains to the environmental aspects only and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force rests with the industry/unit/Project Proponent. Any appeal against this Environmental Clearance shall lie with the National Green Tribunal if preferred within a period of 30 days as prescribed under Section-16 of the National Green Tribunal Act 2010.
8. As stated by the PP the total water requirement for the project shall be limited to the quantity mentioned in Column-7 of Table-1 above. Necessary permission as applicable shall be taken from CGWA for withdrawal. The PP shall ensure wise and economic use of such water brought by him and also of the rainwater collected in the mine. The water for drinking shall be rendered clean safe and palatable with suitable storage at site.
9. As envisaged the PP shall invest the amount as mentioned in Col-9 of the Table-1 above towards annual recurring cost for implementing the Environment Management Plan (EMP).
10. The amount as mentioned in Col-10 in Table-1 above towards annual recurring cost shall be kept earmarked for socio-economically beneficial activities in the area particularly in the fields of education health sanitation other social work (need based) such as awareness programs drinking water supply assistance in farming providing toilets/drinking water in schools Rainwater Harvesting / Groundwater Recharge Rehabilitation of traditional water structures/bodies support to the various Government Flagship Programs (in consultation with the District Administration and clubbing with the nearby Miners as required) etc. This amount



11. A copy of the clearance letter will be marked to the concerned Panchayat/local NGO if any from whom suggestions/representations were received while processing the proposal.
12. The RPCB shall display a copy of the clearance letter at the Regional office District Industry Center and Collector/Tehsildar's office Notice Boards for 30 days.
13. Failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act 1986.
14. The above conditions will be enforced inter alia under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 the Air (Prevention and Control of Pollution) Act 1981 the Environment (Protection) Act 1986 and the Public Liability Insurance Act 1991 (all amended till date) and rules made here in under and also any other orders passed by the Hon'ble Supreme court of India/High Court of Rajasthan and any other Court of law relating to the Subject Matter.
15. The PP shall ensure advertising in at least two local newspapers widely circulated in the region one of which shall be in vernacular language that the project has been accorded Environmental Clearance and copies of the clearance letters are available with DEIAA Ajmer (Rajasthan) and the Rajasthan State Pollution Control Board Kishangarh and may also be seen on the website of the Board at www.rpcb.nic.in. The advertisement shall be made within 7 days from the date of issue of the Environmental Clearance and a copy shall also be forwarded to the DEIAA Ajmer (Rajasthan) and Regional Office Kishangarh of the RPCB.
16. All the other statutory clearances such as the approvals for storage of diesel from the Chief Controller of Explosives Fire department Civil Aviation Department Forest Conservation Act 1980 and wildlife (protection) Act 1972 etc. shall be obtained as may be applicable by PP from the competent authority.
17. These stipulations would also be enforced amongst the others under the provisions of Water (prevention and control of pollution) Act 1974 the Air (prevention and control of pollution) Act 1981 the Environment (protection) Act 1986 the Public Liability (Insurance) Act 1991 and EIA Notification '06.
18. Under the provision of Environment (Protection) Act 1986 legal action shall be initiated against the Project Proponent if it was found that construction of the project has been started without obtaining Environment Clearance.
19. Environment clearance is subject to final order of the Hon'ble Supreme court of India in the matter of Goa foundation Vs. Union of India in Writ Petition (Civil) No. 460 of the year 2004 as may be applicable for this project.
20. In Future, If any new lease sanctioned in periphery of 500 meters of lease boundary and total area of leases in composite map will changed with more than 5 hect then PP will bound to propose common EMP to respective authority.
21. If any affidavit/ information given by PP/RQP is found incorrect then action should be taken as per rule accordingly.
22. Project Proponent will contribute the amount to be specified by the Department of Mines and Geology for implementation of the cluster and Regional EMP.

39214/10

No. DEIAA/AJM/M-Sect/2016-17/ 3898 - 3928

Copy to following for information and necessary action:

1. The District Collector and Magistrate (Chairperson DEIAA) Ajmer.
2. The District Forest Officer (Member DEIAA) Ajmer.
3. Dr. Parveen Mathur (Member DEIAA) Deptt. of Env. Sciences MDS University Ajmer.
4. The Chairperson DEAC Ajmer.
5. The Member Secretary DEAC Ajmer.
6. The Regional Officer Rajasthan Pollution Control Board Kishangarh with the request to upload the above EC at the RPCB website.
7. The Mining Engineer/Assistant Mining Engineer Ajmer/Beawar/Sawar.
8. The Project Proponent (listed in the Table-1) M/s _____
9. Copy to the Sarpanch Gram Panchayat _____
10. Copy to be placed in individual file as mentioned in Col.2 of Table 1.

(Jai Prakash)
Member Secretary

Date: 27/7/16

Member Secretary
DEIAA Ajmer (Rajasthan)

अनुक्रमांक - 291
Roll No.

जय नारायण व्यास विश्वविद्यालय जोधपुर

(पूर्व जोधपुर विश्वविद्यालय)

प्रमाणित किया जाता है कि

सुनील कुमार सोनी

ने इस विश्वविद्यालय से 1993 की परीक्षा में

बैचलर ऑफ इंजीनियरिंग

(खनन इंजीनियरी शाखा)

की उपाधि प्रथम श्रेणी में प्राप्त की

JAI NARAIN VYAS UNIVERSITY JODHPUR

(ERSTWHILE UNIVERSITY OF JODHPUR)

This is to certify that

SUNIL KUMAR SONI

obtained the degree of

BACHELOR OF ENGINEERING

(MINING ENGINEERING BRANCH)

of this University in the

Examination of 1993 and that

he/she was placed in the First Division

Vice-Chancellor

वाइस-चान्सलर





Shri B. K. Bhat
Government of India

Shri B. K. Bhat
Ministry of Labour

SHRI B. K. Bhat
DIRECTORATE GENERAL OF MINES SAFETY

Certificate of practical experience granted by the
Manager to a candidate for a Manager's/Master's/Blector's
Certificate of Competency Examination under the Metalliferous
Mines Regulation, 1901.

I, ARJUN PRASAD being the Manager of 6 sq. miles / 1/4th mine
at Jaila Kalai 2/c Mine belonging to Best Chemical Industries (P) Ltd
do hereby certify that Shri Sunil Kumar Soni
son of Shri Nav Ratan Lal Soni (whose signature is appended)
worked in the above mine from 21.10.94 to 11.8.96
and is still working.

During his terms of work aforesaid, he has obtained practical
experience as detailed overleaf. The duties connected with
his work have involved his continuous attendance at the mine,
and have been efficiently performed by him.

I believe him to be of good character and a fit and
proper person to be examined for certificate of competency.

(Signature of the Candidate)

Unless it is not applicable.

Signature with date and
Office of the
MINES MANAGER
Six Sq Miles Lime Stone Mine

At Jharkhand
At P.O. Maunabo R.S. (Shri) B.S.



29/11/96

(2)

No.	Particulars of Experience (a)	Place or Experience (b)	Period of Service (c)	Total Experience	
				From	To

worked as 6 sq mile L/da 21-10-94

GET

zillo calcilit
11/10/94

1-9-21

an year nine months twenty one days

GRAND TOTAL

1-9-21

AVERAGE MONTHLY OUTPUT (a)/AVERAGE DAILY EMPLOYMENT (b) DURING THE ABOVE PERIOD IS GIVEN BELOW :-

In below ground workings In openair working In all

a) Avg monthly output 6099 T 6099 T
b) Avg daily Employment 45 NM 45 NM

(Signature of the Candidate)

(Signature of the Candidate) with date and Official Seal

Six Sq Mile Lime Stone Mine

Name of Mine

INSTRUCTIONS:-

- State clearly the nature of duties.
- State whether on surface, in openair working or belowground.
- State specifically the period spent by the applicant in different mining operations, or surveying operations, as the case may be, if the employment has not been such as to involve continuous attendance of the applicant at the mine it must be stated how many weeks and how many days a week he was employed at the mine whether underground or above ground & in what capacity.

- Delete if the mine is a Metalliferous.
- Delete if the mine is a coal mine.

Note:-

Any Certificate of experience or training, which is not in-accordance with the official seal of the concerned mine authority, would be rejected.

सुशक से



GOVERNMENT OF INDIA

Ministry of Labour & Employment

Office of the Chief Inspector of Mines

Certificate of Practical Experience granted by the Manager to a
Candidate for a Manager's/Surveyor's.

Certificate of Competency Examination under the Coal Mines
Regulation 1957 & Metalliferous Mines Regulation 1961.

I, ARUN PRASAD..... being the
Manager of Six Sq. MH. Lime Stone Mine & Calotte Lime Stone Mine..... Mines
belonging to M. S. Chemical Industries Ltd. (M.S. Ch. Ind. Ltd.) do hereby certify

that Shri ASHOK KUMAR SONI..... Son of Shri
NAVARATAN MAL SONI..... of AIMER..... (Whose
signature is appended) worked in the above Mines from
.....12-8-36 to 07-3-48..... and is still working.

During the terms of work aforesaid, he has obtained practical
experience as detailed overleaf. The duties connected with his
work have involved his continuous attendance of the mine, and have
been efficiently overperformed by him.

I behaved him to be of good character and a fit and proper
person to be examined for a certificate of competency.

Signature with date

MINES MANAGER

Manager

Six Sq. MH. Lime Stone Mine
And

H.O.

Calotte Lime Stone Mine
M. S. Ch. Ind. Ltd. (M.S. Ch. Ind. Ltd.)

District

State.

(Signature of the Candidate)

Note:

* Delete if not applicable

State Name of Mineral

limestone & calotte

सुशान्त सिंह

Sl.	Particulars of Practical Experience	Place of Experience	Period of Practical Experience	Total Experience days
-----	-------------------------------------	---------------------	--------------------------------	-----------------------

Worked as G.E.T. as per details
 6 sq mile limestone mine & Jillo Calotte & Limestone mine

- | | | | | |
|----|--------------------------------|---|--------------------|----------|
| 1. | Drilling | " | 12-8-96 to 11-2-97 | 00-06-00 |
| 2. | Deep hole & Shot hole Blasting | " | 12-2-97 to 11-8-98 | 00-06-00 |
| 3. | General supervision of mine | " | 11-8-98 to 7-3-98 | 00-06-24 |
| | | | | 00-18-24 |
| | | | | 01-06-24 |
| | | | Grand Total | |

Average Monthly output (d), Average Daily Employment (e) during the above period is given below:

(d) Avg monthly Production - 4308 t

(e) Avg Daily Employment - 34 MTS

Signature of Candidate

Signature of Manager, Limestone Mine
 Jillo Calotte, Limestone Mine
 P.O. Maunda R.S. (Shear) Rd

Instructions :-

- State clearly the nature of duties.
- State whether of surface, in opencast working or below ground.
- State Specially the period spent by the applicant in different Mining Operations, as the case may be. If the employment has not been such as to involve continuous attendance of the ground or above ground and in what capacity.
- Delete if mine is a metalliferous mine.
- Delete if the mine is a Coal Mine.

शुभाक्षने



HARISH CLAYS

(MINE OWNERS)

Date : 30.03.2001

TO WHOMSOEVER IT MAY CONCERN

This is to certify that **Mr.S.K.Soni**, has worked with this organization as **II nd Class Mines Manager** from 01.07.1998 to 09.04.1999. During this tenure we found him sincere and hard working.

We wish him all success.

For HARISH CLAYS

(B.S.YADAV)
Sr.Manager (Personnel)



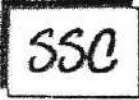
GOLCHA GARDENS, AGRA ROAD, JAIPUR - 302 003 Phone : 640301-3 Fax : 0141-640304

Gram : RAJHANS E-mail : sales@golcha.com

Sales Office: Post Box No. 57, Harasar House, Near M.N. Hospital, Bikaner - 334 001. Ph: 543768

Works: Chandi Gram (Kolayat) Bikaner, Guda Gram (Guda) Bikaner

सुप्रसन्न

R.S.T. No. 2028/04647/Ramganjmandi.		C.S.T. No. 2028/04647/Ramganjmandi.	
	Shree Stone Company		Hukamchand Shankarl Bazar No. 3, Ramganjmandi. 326519 (Kota-Raj.) Ph. (07459) 20050, 20700
	Mines Owner, Chechat		
	Kota Ph. - (0744) 411367		
Miners of Kota Stone Blue & Brown, Rough			

01-03-01

TO WHOMEVER IT MAY CONCERN

This is hereby certified that Mr. Sumit Kumar Soni S/o Shri N. M. Soni, worked at Shree stone line stone, mine Chechat, as Mines Manager since 1 June 1999 to 28th February, 2001.

As far as my concern, He is a good person of good moral character & integrity. I wish him for best future & success.

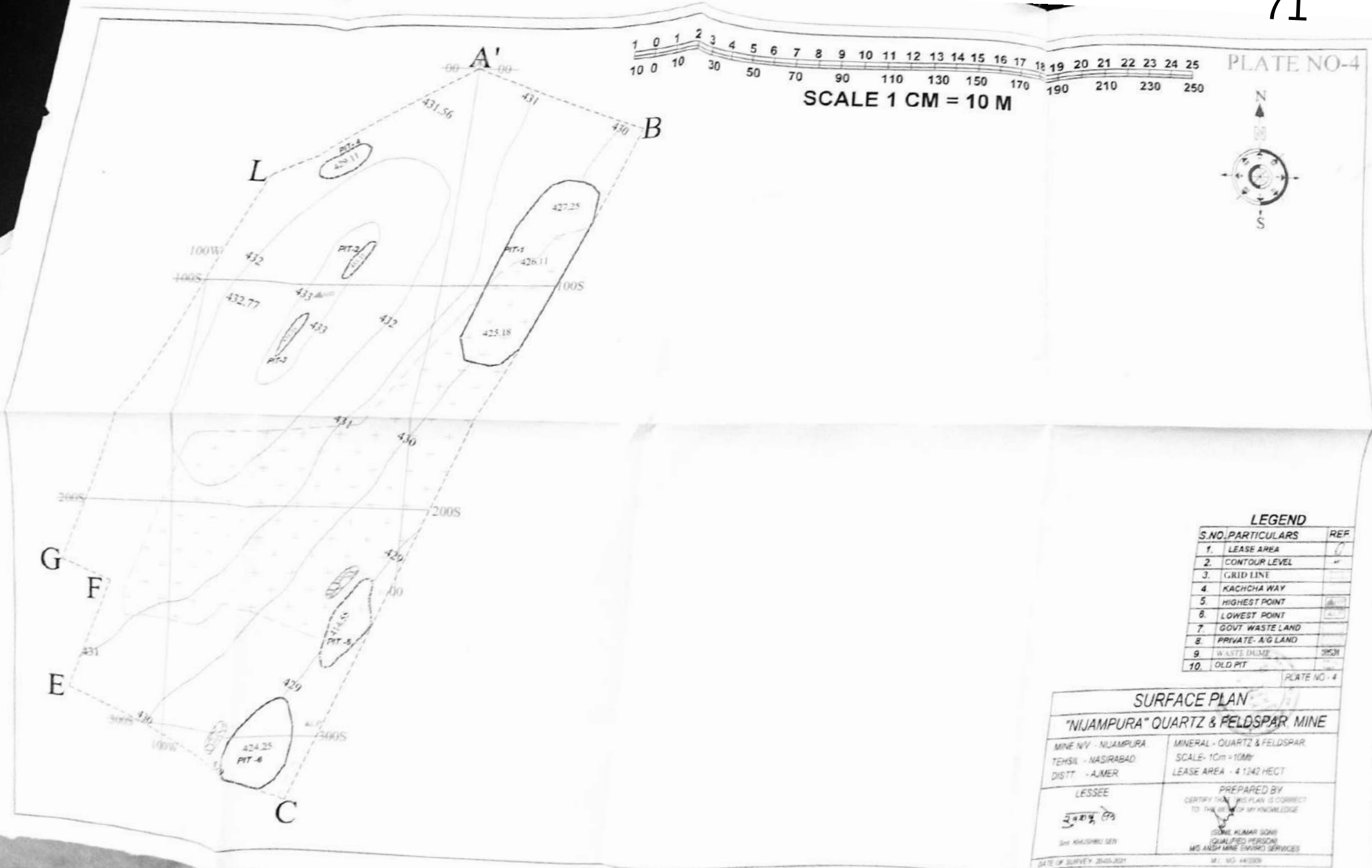
HIS

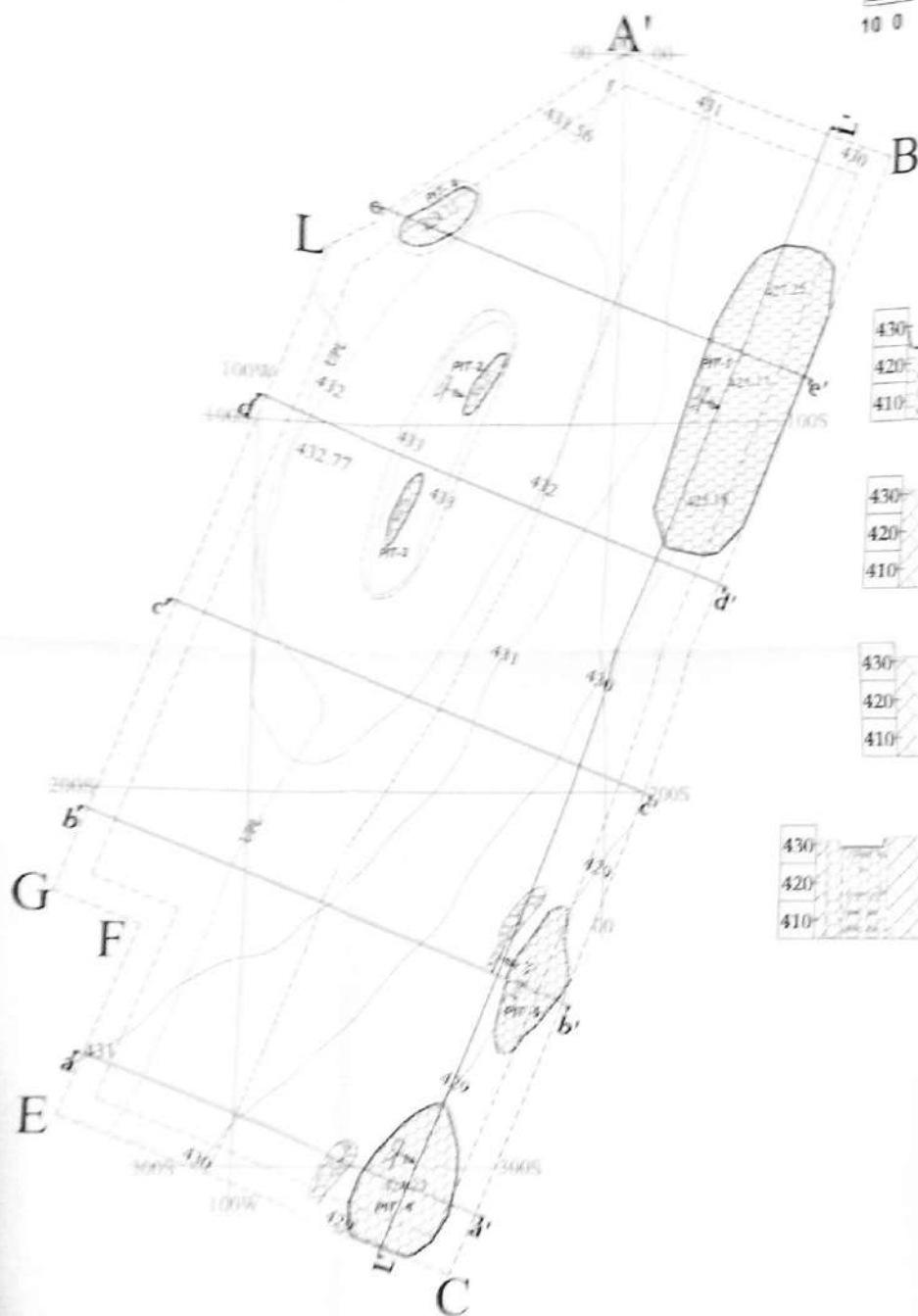
For Shree Stone Co.

Sumit Kumar
1/9/2001 Forth



29214/01





S NO	PARTICULARS	REF
1	LEASE AREA	7
2	CONTOUR LEVEL	-
3	CURB LINE	
4	RACHHA WAY	
5	ELIMINATE PILE UP	UPL
6	FLYASH BED	
7	DO NOT REMOVE COBBER	
8	DO NOT REMOVE COBBER	
9	DO NOT REMOVE COBBER	
10	GRANITE CHIPPINGS	
11	WASTE DUMP	7
12	TOP & STRIKE	7
13	SECTION LINE	
14	SCALE FOR BOUNDARY	
15	OLD PIT	

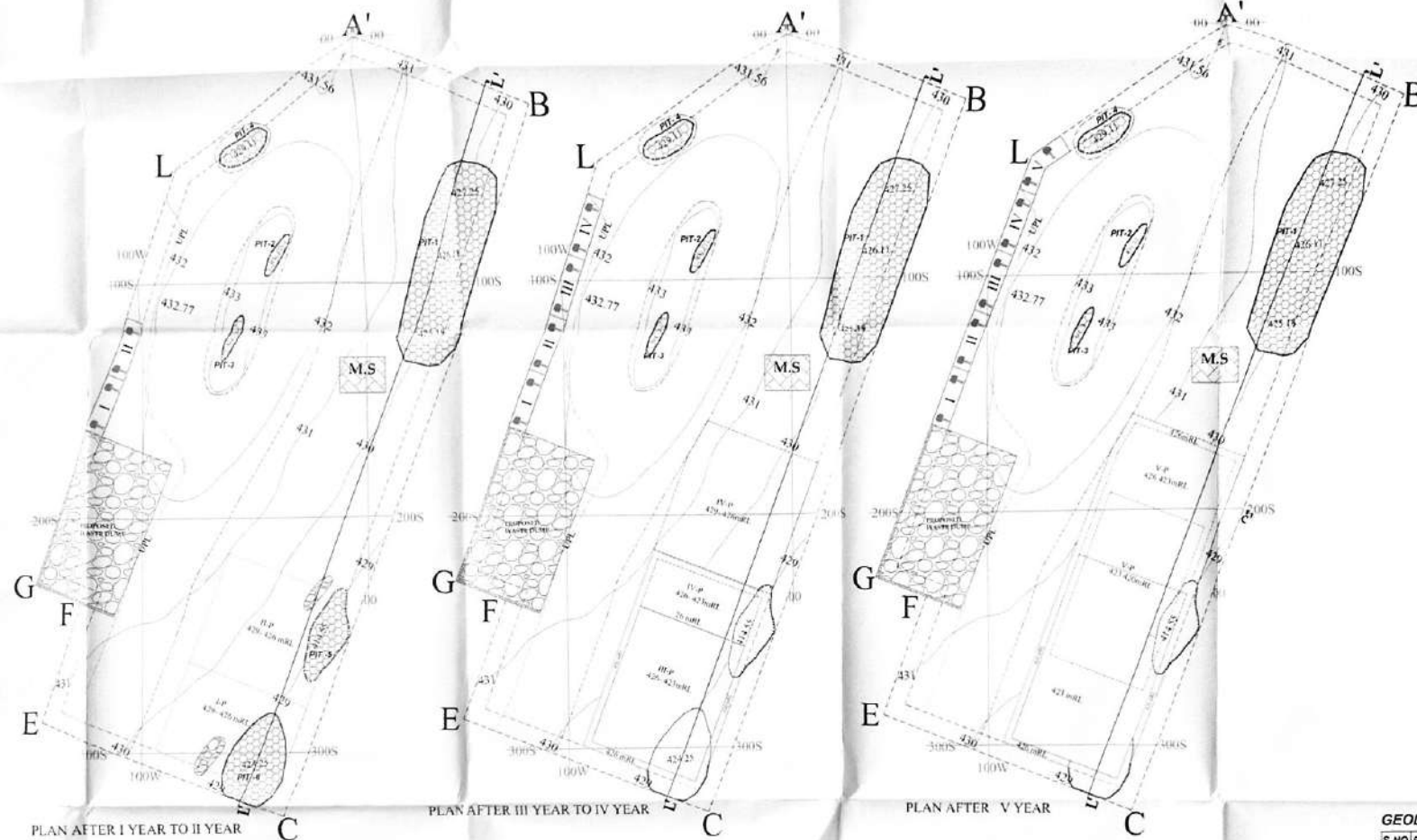
PLATE NO. 5

SURFACE GEOLOGICAL PLAN & SECTIONS
"NIJAMPURA" QUARTZ & FELDSPAR MINE

MINER: N/V NIJAMPURA	MINERAL: QUARTZ & FELDSPAR
TEKNIK: NASIRABADI	SCALE: 1CM = 10MB
INSTIT: AJMER	LEASE AREA: 41242 HECT

LESSOR J. J. J. J. J.	PREPARED BY CERTIFY THAT THIS PLAN & CONDITIONS ARE CORRECT & TO THE BEST OF MY KNOWLEDGE J. J. J. J. J.
See EXHIBIT 101	CLARK COUNTY BOARD CLARK COUNTY BOARD AND ASSOCIATED SERVICES
DATE OF ENTRY: 10/1/10	ALL IN 10/1/10

1 0 1 2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18 19 20 21 22 23 24 25
10 0 10 30 50 70 90 110 130 150 170 190 210 230 250
SCALE 1 CM = 10 M



GEOLOGICAL LEGEND

S.NO.	PARTICULARS	REF.
1.	LEASE AREA	
2.	CONTOUR LEVEL	
3.	GRID LINE	
4.	KACHCHA WAY	
5.	ULTIMATE PIT LIMIT	UPL
6.	PYROMETITE	
7.	I/I CATEGORY OF RUBBER	
8.	II/I CATEGORY OF RUBBER	
9.	III/I CATEGORY OF RUBBER	
10.	GRANITE GNEISS	
11.	OLD PIT	
12.	THP & STRIKE	
13.	SECTION LINE	
14.	STATUTORY BOUNDARY	

PLATE NO-6

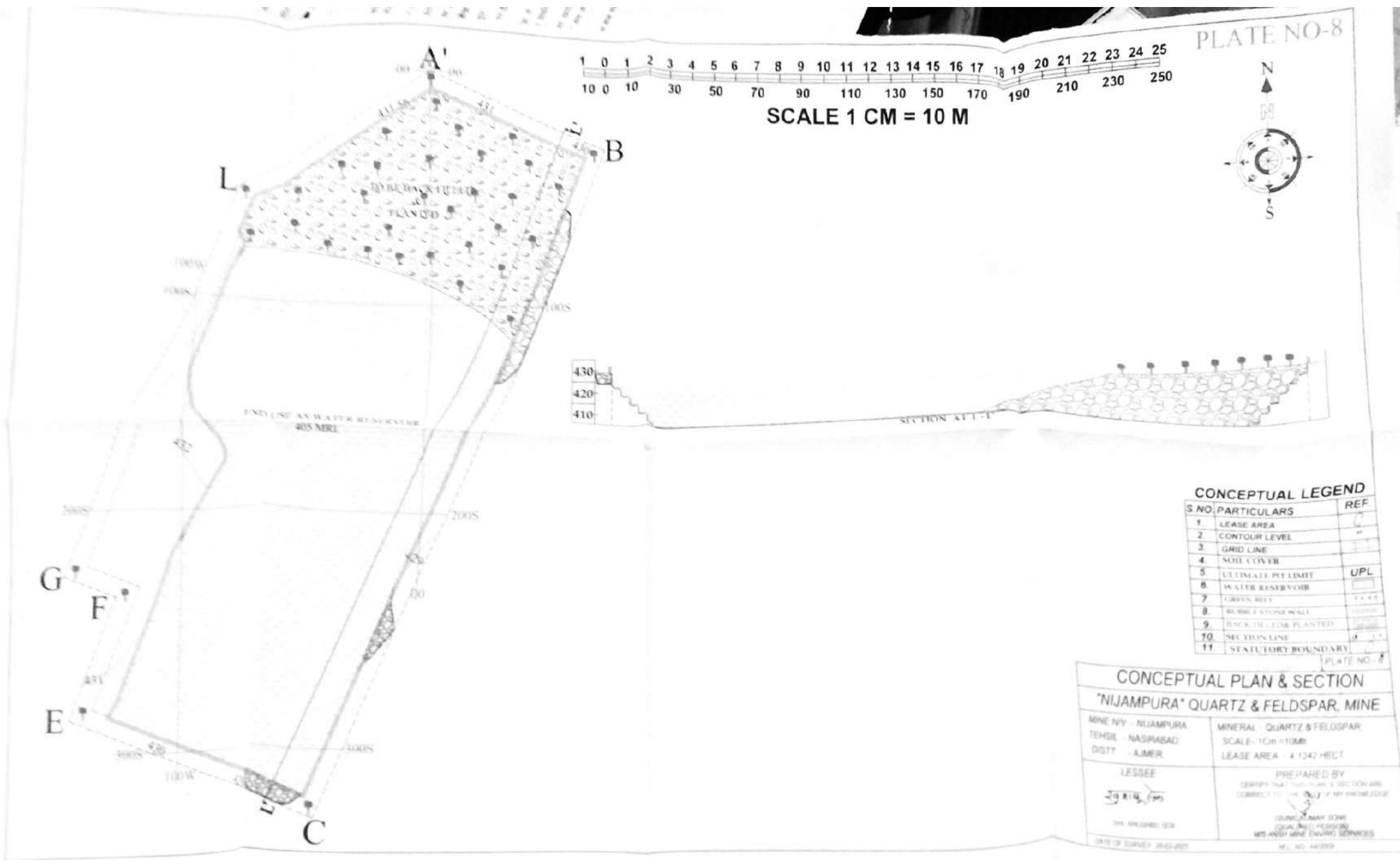
LEGEND- YEARWISE

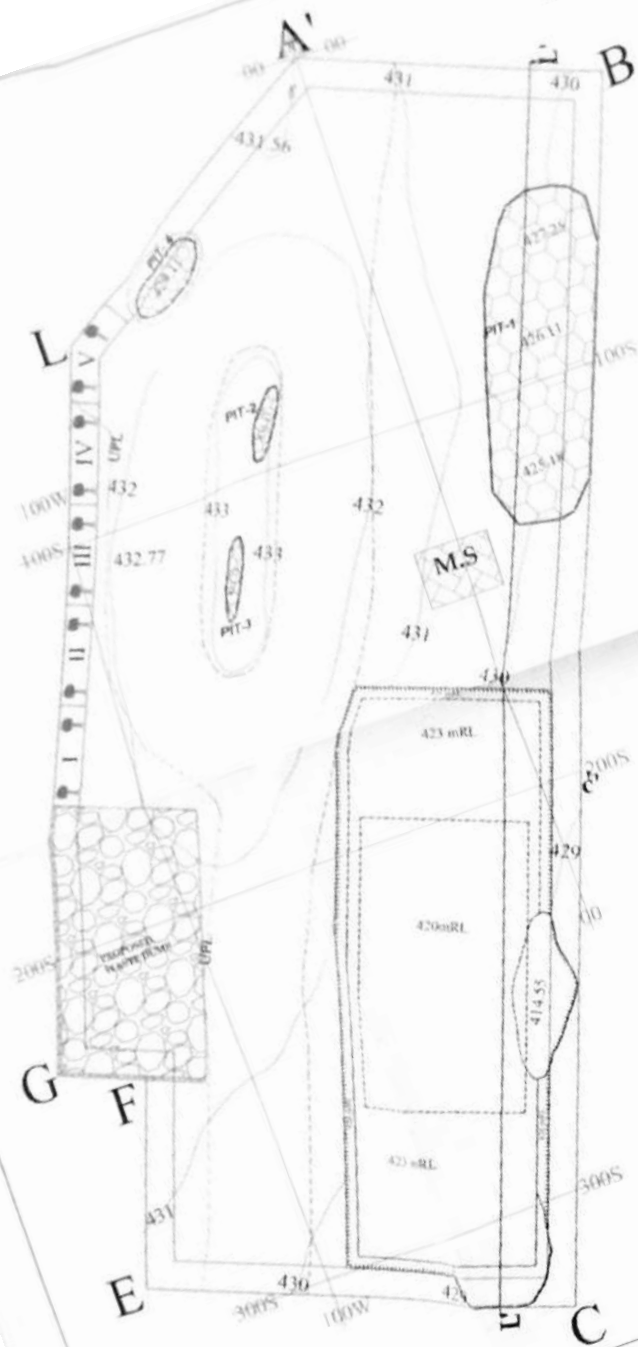
S.NO.	PARTICULARS	REF.
1.	PROP. MINERAL STACK	
2.	I YEARWISE WORKING	
3.	II YEARWISE WORKING	
4.	III YEARWISE WORKING	
5.	IV YEARWISE WORKING	
6.	V YEARWISE WORKING	
7.	PROP. WASTE DUMP	
8.	PROP. PLANTATION	
9.	RUBBLE STONE WALL	

YEARWISE DEVELOPMENT PLAN & SECTION

"NIJAMPURA" QUARTZ & FELDSPAR, MINE

MINE IV - NIJAMPURA TEHSIL - NASIRABAD DISTT - AJMER	MINERAL - QUARTZ & FELDSPAR SCALE - 1CM = 10M LEASE AREA - 4.1247 HECT
LESSEE SH. KHILJANI & SONS	PREPARED BY SH. KHILJANI & SONS (QUALIFIED PERSON) MS AND MAP ENGINEERING SERVICES
DATE OF SURVEY - 2013-2017	MS. NO. 442028





S.NO.	PARTICULARS	REF.
1.	LEASE AREA	
2.	CONTOUR LEVEL	
3.	GRID LINE	
4.	KACHHA WAY	
5.	ULTIMATE PIT LIMIT	
6.	PECUNIARY	
7.	III CATEGORY OF RESERVE	
8.	III CATEGORY OF RESERVE	
9.	III CATEGORY OF RESERVE	
10.	OLD PIT	
11.	PROP. MINERAL STACK	
12.	PROP. WASTE DUMP	
13.	PROP. PLANTATION	
14.	RUBBLE STONE WALL	
15.	SECTION LINE	
17.	STATUTORY BOUNDARY	

PLATE NO - 9

"NIJAMPURA" QUARTZ & FELDSPAR, MINE

MINE NV - NIJAMPURA
TEHSIL - NASIRABAD
DIST - AJMER

LESSEE

MINERAL - QUARTZ & FELDSPAR
SCALE - 1 CM = 10 MT
LEASE AREA - 4.1242 HECT.

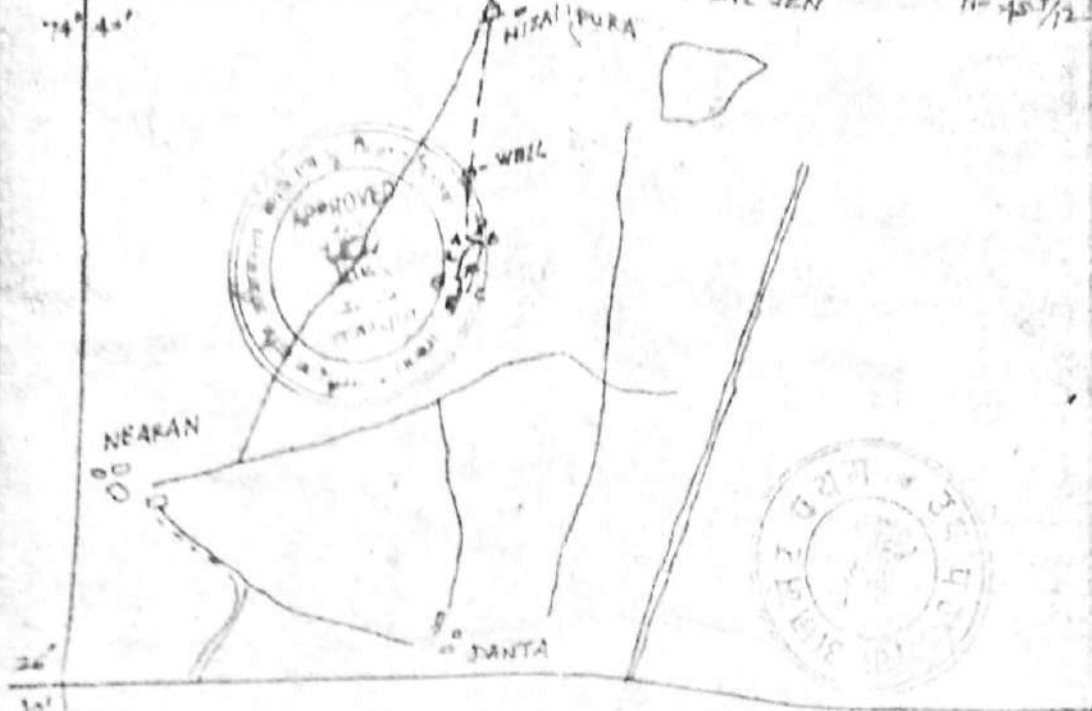
PREPARED BY
(SUNIL KUMAR SONI)
(QUALIFIED PERSON)
M/S ANSH MINE ENVRV SERVICES
M.T. NO. 44/2009

CERTIFY THAT THIS PLAN & SECTION ARE
CORRECT TO THE BEST OF MY KNOWLEDGE

DATE OF SURVEY - 24/03/2021

PLAN SHOWING DEMARCATED SANCTIONED M.L. 44/09
AREA FOR MINERAL FELDSPAR, QUARTZ, N/V NIZAM PURA
TEH. NASIRA BAD, DISTRICT - AJMER

SCALE 1 CM = 500 MTRS. PART OF GT SHEET
IN F/0 NO. KHUSHBOO SEN D/O RA CHAMPA LAL SEN



INDEX:-

□ A, B, C, D, E, F, G, H, L, A'. DEMARCATED SANCTIONED M.L. 44/09 = 4.1242
DATE OF DEMARCATION:- 14-3-2011

DEMARCATED BY:- SATISH CHAUHAN, SURVEYOR
DEMARCATION REPORT

FROM	TO	BEARING	DISTANCE
TEMPLE, NIZAM PURA	WELL OF RAM DEV S/O ARJUN	187°-00'	1000 MTRS
	A	180°-30'	365 MTRS
WELL	A'	111°-00'	58 MTRS
A	B	111°-00'	82 MTRS
A'	C	201°-00'	320 MTRS
B	E	291°-00'	116 MTRS
C	F	21°-00'	54 MTRS
E	G	291°-00'	24 MTRS
F	L	21°-00'	188 MTRS
G	A'	57°-38'-3"	2008 MTRS

PREPARED BY:-
21/03/11

SIG OF PARTY

रुद्रेश्वर सेन

MINING ENGINEER
AJMER

अधीक्षक जल विभाग
जयपुर वृत्त, जयपुर



PART OF TOPOSHEET 45- J-12,



PLATE NO. 2

77



POPULATION IN NEAR BY VILLAGE AS FOLLOWS AS PER CENSUS-2011.

NAME OF VILLAGE	NO. OF HUTMENTS	TOTAL POPULATION	MALE POPULATION	FEMALE POPULATION
Chul	139	748	398	350
Bugthar	628	3305	1656	1649
Ranaspura	64	395	218	177
Nicampura	452	2716	1335	1381
Naraspura	98	551	281	270
Jhulbariya	99	569	308	261
Nyora	15	86	36	50
Bugthar	390	2093	1090	1003
	103	603	298	305

LEGEND

S.NO.	PARTICULARS	REF.
1.	LEASE AREA	
2.	CONTOUR LEVEL	
3.	KACHCHA WAY	
4.	ROAD	
5.	PRIVATE A/G LAND	
6.	GOVT. WASTE LAND	
7.	VILLAGE/HUTMENTS	
8.	WELL POND NALLAH	
9.	TEMPLE & CHHATRI	

This Mining Plan has been Approved
vide Order No. SME / AJ / MP / 3482
Dated. 31/8/21 under MMCR 2017

PLATE NO.- 2

KEY PLAN

"NIJAMPURA" QUARTZ & FELDSPAR, MINE

MINE N/V :- NIJAMPURA,
TEHSIL :- NASIRABAD,
DISTT. :- AJMER,

MINERAL :- QUARTZ & FELDSPAR,
SCALE- 1cm = 500m,
LEASE AREA :- 4.1242 HECT.

LESSEE

सुशुभ (ने)

Smt. KHUSHBU SEN

PREPARED BY
CERTIFY THAT THIS PLAN IS CORRECT
TO THE BEST OF MY KNOWLEDGE

(SUNIL KUMAR SONI)
(QUALIFIED PERSON)
M/S ANSH MINE ENVIRO SERVICES

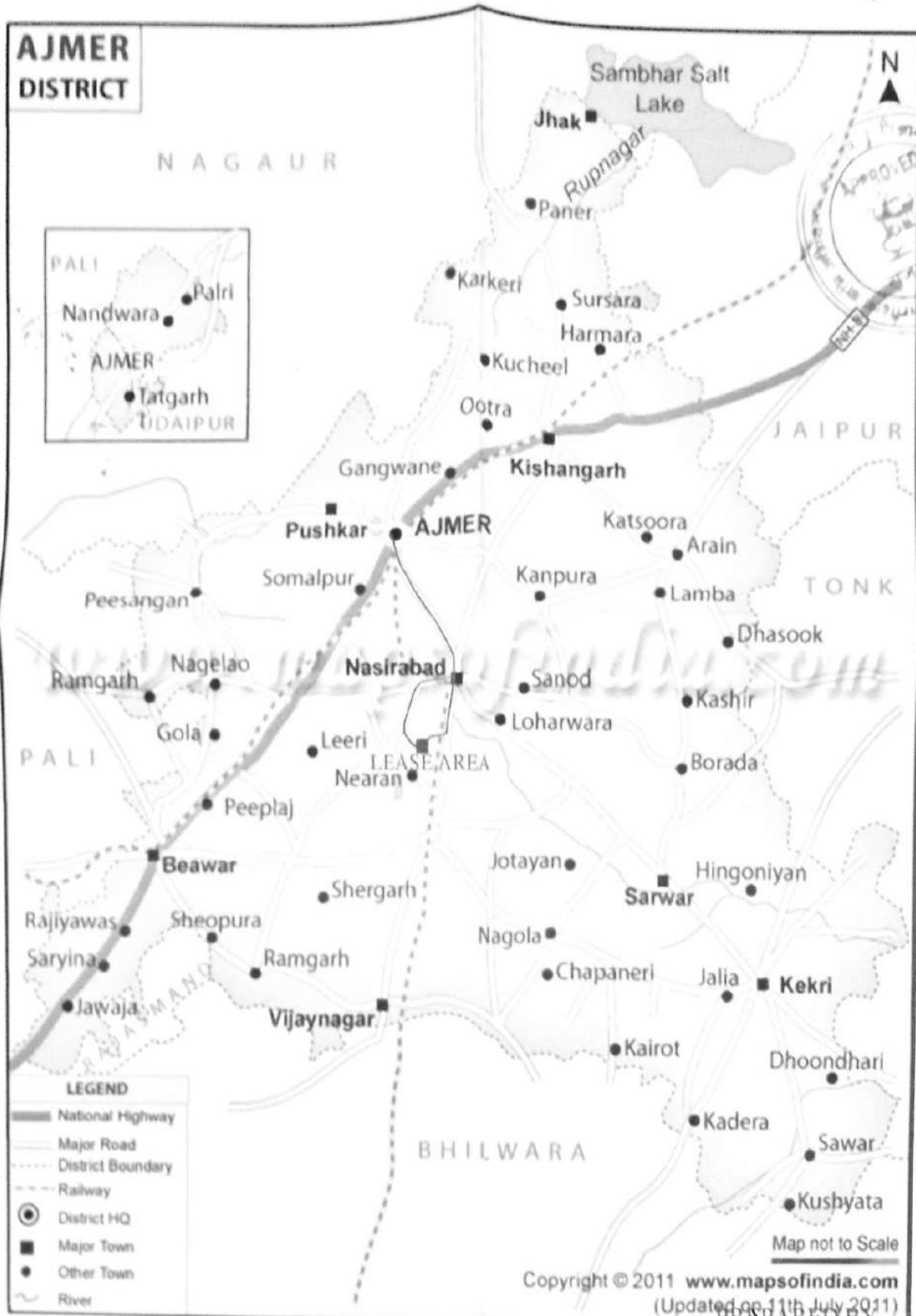
M.L. NO- 44/2009

LESSEE- Smt. KHUSHBU SEN

NEAR VILAGE- NIJAMPURA, TEHSIL - NASIRABAD & DIST. AJMER

ML- 44/2009

MINERAL:- QUARTZ & FELDSPAR ,



LEASE AREA -4.1242 HECT.

(SUNIL KUMAR SONI)
(QUALIFIED PERSON)
M/S ANSH MINE ENVIRO SERVICES

